



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,19th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE KARDAK ETE**

**COURT NO: 1**

**[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">PIL/25/2023</a>	MONOMOCHAN NATH LASKAR AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MS S DEV MR. M A CHOUDHURY	MR. D SAIKIA, AG, ASSAM GA, ASSAM SC, ELECTION COMMISSION,(R-5)
	<b>WITH</b> <a href="#">I.A.(Civil)/937/2023</a> in PIL/25/2023	MONOMOCHAN NATH LASKAR AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MS S DEV	GA, ASSAM SC, GAD
2	<a href="#">PIL/68/2023</a>	SANDEEP CHAMARIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S CHAMARIA	MR. K N CHOUDHURY (R-3,4,5,6) MR. B K MAHAJAN (R-3,4,5,6) GA, ASSAM MR. D K DAS (R-3,4,5,6) MR P P MEDHI (R-3,4,5,6)
3	<a href="#">I.A.(Civil)/3305/2023</a> in WA/387/2023	CANARA BANK <b>Versus</b> M/S NEW MALAMATI TEA ESTATE AND 3 ORS.	MR S BORTHAKUR MR H P NEPAL	MR. A BISWAS (R1, R2) MR R KALITA (R1, R2) ASSTT.S.G.I.
	<b>WITH</b> <a href="#">WA/387/2023</a>	CANARA BANK <b>Versus</b> M/S NEW MALAMATI TEA ESTATE AND 3 ORS.	MR S BORTHAKUR MR H P NEPAL	MR. A BISWAS (R1, R2) MR R KALITA (R1, R2) MRS. R DEVI (r-3,4) DY.S.G.I.
4	<a href="#">WP(C)/5994/2023</a>	SMTI. BHARATI SAIKIA AND ANR. <b>Versus</b> UNION OF INDIA AND 4 ORS	DR G J SHARMA MR M CHANDA MR S NATH MR C M KIKON	MR. M R LASKAR (r-5) MRS. A GAYAN MR N SARMA (r-5) DY.S.G.I.
5	<a href="#">WP(C)/7550/2023</a>	UNION OF INDIA AND 5 ORS. <b>Versus</b> MOHAN DAS ACIO AND 144 ORS	MR H GUPTA	DR G J SHARMA MR S NATH MR S NATH
6	<a href="#">PIL/14/2024</a> FIXED	NORTH EAST ECO DEVELOPMENT SOCIETY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MR. S U AHMED MD. ANARUL ISLAM	GA, ASSAM SC, FOREST SC, REVENUE
7	<a href="#">Cont.Cas(C)/335/2024</a> FIXED	ABUTALHA MD SAMSUZZUHA <b>Versus</b> SURANJANA SENAPATI , ACS	MR. T K BHUYAN MR A ALI MS. M KHATUN	

8	<a href="#">I.A.(Civil)/807/2024</a> in WA/3011/2024	SAIFUL ISLAM <b>Versus</b> MONIR UDDIN AND 7 ORS.	DR. B AHMED MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	GA, ASSAM MS. A HUSSAIN(R-2) MR R ISLAM(R-2) SC, SEC. EDU.
	<b>WITH</b> <a href="#">WA/3011/2024</a> (Filing Number)	SAIFUL ISLAM <b>Versus</b> MONIR UDDIN AND 7 ORS F	MR. P K ROYCHOUDHURY	
9	<a href="#">I.A.(Civil)/1100/2024</a> in WA/2246/2024	THE STATE OF ASSAM AND ANR <b>Versus</b> HEMANTA KUMAR RAJA	MR. N J KHATANIAR	GA, ASSAM
	<b>WITH</b> <a href="#">WA/2246/2024</a> (Filing Number)	THE STATE OF ASSAM AND ANR <b>Versus</b> HEMANTA KUMAR RAJA	MR. N J KHATANIAR	
10	<a href="#">I.A.(Civil)/1452/2024</a> in WA/5055/2024	OM PRAKASH SAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS B BHUYAN MR. T DEURI MR D S DEKA MS R DAS MS M.CHAKRABORTY MS A DAS MS. L WANGSA	SC, HIGHER EDU SC, FINANCE
	<b>WITH</b> <a href="#">WA/5055/2024</a> (Filing Number)	OM PRAKASH SAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS E	MR. T DEURI	
	<b>WITH</b> <a href="#">I.A.(Civil)/1453/2024</a>	OM PRAKASH SAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS B BHUYAN MR. T DEURI MR D S DEKA MS R DAS MS M.CHAKRABORTY MS A DAS MS. L WANGSA	SC, HIGHER EDU SC, FINANCE
11	<a href="#">I.A.(Civil)/1508/2024</a> in WA/4947/2024	DIPIL KR DAS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR B SINHA MR. S SAIKIA	DY.S.G.I.
	<b>WITH</b> <a href="#">WA/4947/2024</a> (Filing Number)	DIPIL KR DAS <b>Versus</b> THE UNION OF INDIA AND 3 ORS F	MR. S SAIKIA	
12	<a href="#">I.A.(Civil)/1946/2024</a> IN WA/316/2021 (D/O) in WA/316/2021	VANLALNGHETA <b>Versus</b> SMT. LALREMMAWII and ANR	MR. H BURAGOHAIN	
	<b>WITH</b> <a href="#">MC/40/2024</a>	VANLALNGHETA <b>Versus</b> SMT. LALREMMAWII and ANR,	MR. H BURAGOHAIN	
13	<a href="#">I.A.(Civil)/2076/2024</a> in WA/7613/2024	SARADA KR. HALOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR. A BURAGOHAIN MR. M KHAN MS J AKTAR	SC, SEC. EDU.
	<b>WITH</b> <a href="#">WA/7613/2024</a> (Filing Number)	SARADA KR HALOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS B	MR. M KHAN	
	<b>WITH</b> <a href="#">I.A.(Civil)/7614/2024</a> (Filing Number)	SARADA KR HALOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS B	MR. M KHAN	
		<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>		
14	<a href="#">WA/149/2024</a>	THE STATE OF ASSAM AND 2 ORS. <b>Versus</b> AMARENDRA NATH A	MR. P N GOSWAMI MR. K P PATHAK MR. D GOGOI	MR. D DAS MR. B GOGOI (R-1)

15	<a href="#">WA/221/2024</a>	THE STATE OF ASSAM AND 2 ORS. <b>Versus</b> ASHIRBAD HAZARIKA	MR. D SAIKIA MR. S DUTTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/2074/2024</a> in <a href="#">WA/221/2024</a>	THE STATE OF ASSAM AND 2 ORS. <b>Versus</b> ASHIRBAD HAZARIKA	MR. D SAIKIA MR. S DUTTA	
16	<a href="#">WA/224/2024</a>	STATE OF ASSAM AND OTHERS <b>Versus</b> BIKRAM NATH AND ORS.	MR. D NATH SR. GA, ASSAM	MR. C BORUAH (R-1) MR A BORUAH (R-1)
		<b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>		
17	<a href="#">PIL/28/2024</a>	KHANIN DEKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MS. K M TALUKDAR MR H BETALA MR C KUMAR	GA, ASSAM SC, INCOME TAX SC, PWD
18	<a href="#">PIL/36/2024</a>	MAMTAZ FOUNDATION <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. A C BURAGOHAIN MR R SINGH MS. H BORAH MS. S NATH	DY.S.G.I.
		<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>		
19	<a href="#">PIL/51/2023</a>	JOYDEB DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. L DEVI MR. S BIKASH	GA, ASSAM SC, GMC SC, FINANCE
20	<a href="#">PIL/52/2023</a>	SADHARAN JATI BIKASH PARISHAD, ASOM AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. DEBEN SAIKIA (PETITIONER IN PERSON)	GA, ASSAM MR A CHALIHA (FOR MEDICAL EDUCATION AND RESEARCH)
21	<a href="#">WA/246/2023</a>	PASHAN ALI AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS. E	MR S BORTHAKUR MR SAURADEEP DEY MR S A BARBHUYAN MR. B HUSSAIN	MR. P J SAIKIA, SR. ADV (r- 5 to 9) MR. J I BORBHUIYA (r-4) MR. L MOHAN (r-4) MRS. K H CHOUDHURY (r- 4) MS M NIROLA (r-5 to 9) SC, SEC. EDU.
	<b>WITH</b> <a href="#">WA/332/2022</a>	SHYAM SUNDER BORAH AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM 4 ORS.	MS M NIROLA	SC, SEC. EDU.
23	<a href="#">WA/396/2023</a>	SUMITRA DEWRY AND 60 ORS <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU GA, ASSAM SC, BTC SC, WPT AND BC SC, FINANCE DEPTT.
24	<a href="#">WA/432/2023</a>	MADHURI BORTHAKUR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	MR S BORTHAKUR (r-6) MR. A J RAJKHOWA (r-6) MR. R SARMA(R-4) SC, SEC. EDU.
25	<a href="#">WA/457/2023</a>	PRASANNA RABHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS. A	MR. D BHUYAN	SC, ELEM. EDU GA, ASSAM
26	<a href="#">WP(C)/4265/2023</a>	TARAP ALI AHMED AND 34 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A DEKA MR N SARMA MR. S A HUSSAIN MR D J HALOI	SC, ELEM. EDU SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/8384/2022</a>	BIJOY RAY CHOUDHURY AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A DEKA MR. N SARMA MR. S BORTHAKUR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/1637/2023</a>	ABDUL MAZED AHMED AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A DEKA MR N SARMA MR. S BORTHAKUR	SC, ELEM. EDU SC, FINANCE

29	<a href="#">WP(C)/5805/2023</a>	MADHABI CHANGMAI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. P K GOGOI MR. A BURAGOHAIN	MR. S S ROY (R-1,2,3,4,5 AND 6) DY.S.G.I.
30	<a href="#">WP(C)/6773/2023</a>	HARSHIT PATHAK <b>Versus</b> THE UNION OF INDIA AND 4 ORS	DR G J SHARMA MR S NATH	MR. B CHAKRAVARTY DY.S.G.I.
31	<a href="#">WA/5/2024</a>	NIBON CHANDRA DAS AND 27 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR B D DAS MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, P H E
32	<a href="#">PIL/35/2024</a>	SOCIETY OF GUARDIANS, <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	GA, ASSAM SC, SEC. EDU.
33	<a href="#">WA/97/2024</a>	APURBA KUMAR HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. T J MAHANTA MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	SC, GMC
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
34	<a href="#">PIL/40/2023</a> FIXED	ANIMESH DEY AND 9 ORS <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR D HUSSAIN	MR. JYOTIRMOY ROY (R-9,10) MR. S BARUAH (R-6) MR. S R GOGOI (R-9,10) MR. S R GOGOI (R-9,10) MRS S BARUAH (R-1) C. SARMAH (R-9) J SAIKIA(R-9) DY.S.G.I. SC, PCB SC, FOREST
35	<a href="#">WP(C)/7266/2023</a>	MD ROSIDUL ISLAM <b>Versus</b> THE NORTH EAST FRONTIER RAILWAY AND 3 ORS	MR. A AHMED MS. D GOSWAMI	MR. K K PARASAR DY.S.G.I.
<b>HEARING</b>				
36	<a href="#">WA/236/2018</a>	DR. CHHAKCHHUAK LALTHANPARA <b>Versus</b> DR. LAIRUATPULI HIAWNMUAL AND 9 ORS	MR. D SAIKIA MR. K K DUTTA MR. B GOGOI MR P NAYAK MS. N BORDOLOI	MR. K N CHOUDHURY (R1) MR. J PATOWARY (R1) GA, MIZORAM
	<b>WITH</b> <a href="#">I.A.(Civil)/3004/2018</a> in WA/236/2018	DR. CHHAKCHHUAK LALTHANPARA <b>Versus</b> DR. LAIRUATPULI HIAWNMUAL AND 9 ORS	MR. D SAIKIA MR. K K DUTTA MR. B GOGOI MR P NAYAK MS. N BORDOLOI	GA, MIZORAM
37	<a href="#">WA/91/2019</a> WITH WP(C)/8/2011 (D/O)	SRI RANJIT SARKAR @ TOPA SARKAR AND ANR <b>Versus</b> SRI JAYDEB DAS AND 9 ORS.	MR. U K NAIR MR DEBA SARMAH MR D SAIKIA	GA, ASSAM MR. B PRASAD
38	<a href="#">WA/106/2019</a>	SMTI MINA DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R P KAKOTI SR. ADV. MR. N ISLAM MS. L WAJEEDA	SC, EDU
39	<a href="#">WA/154/2019</a>	THE BODOLAND UNIVERSITY <b>Versus</b> SMT. NIJIRA BRAHMA AND 3 ORS.	MR.K K DEY MR.K K DEY MR V K BAROOAH SC, BODOLAND UNIVERSITY MR S BAISHYA	SC, HIGHER EDU MR. P MAHANTA MR. R B GOHAIN MR P AGARWAL
40	<b>WITH</b> <a href="#">WA/151/2017</a>	DR SMT SHARMISTHA BRAHMA KOUR <b>Versus</b> SMT NIJIRA BRAHMA and and 3 ORS	MR.K N CHOUDHURY MR.P MAHANTA MR.R B GOHAIN	SC, BTC SC, HIGHER EDUCATION
41	<a href="#">WA/190/2022</a> FIXED	M/S D.G. RAJ HIGHWAY SERVICES AND ANR. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	MR. K GOGOI MR. K GOGOI SC, NF RLY

**WITH**  
[I.A.\(Civil\)/1551/2022](#)  
**in** WA/190/2022

M/S D.G. RAJ HIGHWAY SERVICES AND  
ANR.

MR. P D NAIR  
MR G ALAM  
MR. H ROHMAN  
S R A NASER

SC, NF RLY

**Versus**

THE UNION OF INDIA AND 7 ORS.

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LEAVE NOTE OF ADVOCATES FOR 19/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
4)	MR. J P SHARMA	01-07-2024	To	31-07-2024
5)	MR. O P BHATI	28-06-2024	To	04-08-2024
6)	MR. R L YADAV	15-07-2024	To	26-07-2024
7)	MS. K YADAV	15-07-2024	To	26-07-2024
8)	MR H Dey	17-07-2024	To	29-07-2024
9)	MR. R SARMAH	15-07-2024	To	25-07-2024
10)	MS M DAS	15-07-2024	To	24-07-2024
11)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
12)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
13)	K U AHMED	16-07-2024	To	22-07-2024
14)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
15)	MR. R K BHATRA	16-07-2024	To	19-07-2024
16)	MR. P MAHANTA	17-07-2024	To	22-07-2024
17)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
18)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
19)	MR S SARMA	16-07-2024	To	15-09-2024
20)	MS. N M DEKA	17-07-2024	To	20-12-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Friday,19th July 2024]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/3904/2023</a> FIXED	MD. ABDUL HALIM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M SAIKIA	SC, ELEM. EDU SC, BTC
2	<b>WITH</b> <a href="#">WP(C)/6976/2023</a>	MD INTAZ ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS N SAIKIA	SC, ELEM. EDU SC, BTC
3	<a href="#">WP(C)/1154/2024</a> FIXED	LAKHINATH BARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M SARMA	SC, ELEM. EDU SC, FINANCE
4	<a href="#">WP(C)/2846/2024</a> FIXED	AARTI DEVI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	SC, ELEM. EDU GA, ASSAM
5	<a href="#">WP(C)/3297/2024</a> FIXED	DEBAJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
6	<b>WITH</b> <a href="#">WP(C)/3406/2024</a>	SHAHNEWAZ HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
7	<b>WITH</b> <a href="#">WP(C)/3412/2024</a>	SANKAR CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
8	<b>WITH</b> <a href="#">WP(C)/3413/2024</a>	DIPANKAR CHANDRA DEY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
9	<b>WITH</b> <a href="#">WP(C)/3416/2024</a>	MANIKA SAHA @ MANIKA TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA

10	<b>WITH</b> <a href="#">WP(C)/3422/2024</a>	<p>PRASENJIT MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 6 ORS</p>	<p>MR. I CHOWDHURY SR ADV MR. A K BARUAH MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK</p>	<p>SC, ELEM. EDU GA, ASSAM SC, SSA</p>
11	<a href="#">WP(C)/3303/2024</a> FIXED	<p>SANTOSH DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS</p>	<p>MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK</p>	<p>SC, ELEM. EDU GA, ASSAM SC, SSA</p>
12	<a href="#">WP(C)/3306/2024</a> FIXED	<p>SUMESH PAUL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS</p>	<p>MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK</p>	<p>SC, ELEM. EDU GA, ASSAM SC, SSA</p>
13	<a href="#">WP(C)/3354/2024</a> FIXED	<p>ABDUL SABUR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS</p>	<p>MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK</p>	<p>SC, ELEM. EDU GA, ASSAM SC, SSA</p>
14	<b>WITH</b> <a href="#">WP(C)/3365/2024</a>	<p>RAHIM UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS</p>	<p>MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK</p>	<p>SC, ELEM. EDU GA, ASSAM SC, SSA</p>
15	<a href="#">WP(C)/3364/2024</a> FIXED	<p>SHUBHANKAR DEBNATH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS</p>	<p>MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK</p>	<p>SC, ELEM. EDU GA, ASSAM SC, SSA</p>
16	<b>WITH</b> <a href="#">WP(C)/3369/2024</a>	<p>BABUMONI SHIL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS</p>	<p>MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK</p>	<p>SC, ELEM. EDU GA, ASSAM SC, SSA</p>
17	<a href="#">WP(C)/3468/2024</a> FIXED	<p>MD. MOINUL HOQUE CHOWDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS</p>	<p>MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK</p>	<p>SC, ELEM. EDU GA, ASSAM SC, SSA</p>
18	<a href="#">WP(C)/3469/2024</a> FIXED	<p>MD. RAFIQUE UDDIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS</p>	<p>MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK</p>	<p>SC, ELEM. EDU GA, ASSAM SC, SSA</p>
19	<a href="#">WP(C)/3471/2024</a> FIXED	<p>MD. ALI HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS</p>	<p>MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK</p>	<p>SC, ELEM. EDU GA, ASSAM SC, SSA</p>
20	<a href="#">WP(C)/3478/2024</a> FIXED	<p>KABIR SHYAM BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS</p>	<p>MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK</p>	<p>SC, ELEM. EDU GA, ASSAM SC, SSA</p>

21	<a href="#">WP(C)/3480/2024</a> FIXED	UMA SANKAR PRASAD <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
22	<a href="#">WP(C)/3481/2024</a> FIXED	SAMIRAN BISWAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA

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LEAVE NOTE OF ADVOCATES FOR 19/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
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12)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
13)	K U AHMED	16-07-2024	To	22-07-2024
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17)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
18)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
19)	MR S SARMA	16-07-2024	To	15-09-2024
20)	MS. N M DEKA	17-07-2024	To	20-12-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,19th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK  
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 3**

**[THIS BENCH WILL SIT AT 10:30 AM**

**RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS  
WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">I.A.(Civil)/1108/2024</a> WITH WP(C)/7467/2023 (D/O) in Review.Pet./54/2024	ANOWARA KHATUN @ ANOWARA KHATOON <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	<b>WITH</b> <a href="#">Review.Pet./54/2024</a>	ANOWARA KHATUN @ ANOWARA KHATOON <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI

LEAVE NOTE OF ADVOCATES FOR 19/07/2024

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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">Crl.Rev.P./339/2018</a> WITH LCR 1 FILE	SMTI REETOO KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A CHAMUAH MR. P P BORTHAKUR MS. P BORTHAKUR	MR. S SAHU (R2) PP, ASSAM
2	<a href="#">Crl.Pet./257/2021</a> WITH LCR 2 FILES(SCANNED COPY)	DR BADAN CHANDRA KRO AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR T H HAZARIKA MRS. K BARPUZARI MR. A CHAMUAH MR M CHETIA MS. T GHOSH	MR. P BORAH (R-2) MRS. K M SAIKIA (R-2) PP, ASSAM
3	<a href="#">Crl.Pet./750/2022</a> WITH LCR 1 FILE	HIMAKSHI PATHAR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S AHMED J DEVI	MS. M. KHATUN (R-2) PP, ASSAM
4	<a href="#">Crl.Pet./1269/2022</a> WITH LCR 1 FILE	KRISHNA DEY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S KALITA MR. S KAKATI MR P DAS	MS. A HUSSAIN (R-2,3) MR R ISLAM (R-2,3) N CHAKRABARTY (R-2,3) PP, ASSAM
5	<a href="#">Crl.Rev.P./62/2023</a> WITH LCR 1 FILE	DELBAR HUSSAIN <b>Versus</b> NUR NAHAR BEGUM AND ANR	MR J ISLAM	MR. N HAQUE (r-1) MR. A K AZAD (r-1) MR M HUSSAIN (r-1) PP, ASSAM
6	<a href="#">Crl.Pet./280/2023</a> WITH LCR 2 FILES, FIXED	MANASH GOGOI <b>Versus</b> SWAPNA DAS GOGOI	MR. K BORUAH MR. M ALAM MS P DAS	MR. I CHOUDHURY R L CHUTIA
7	<a href="#">Crl.Rev.P./412/2023</a> WITH LCR 1 FILE, FIXED	RITUL BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A SHARMA MS RIMPI DUTTA	MR. K R PATGIRI (R-2) MR. B GOGOI (R-2) PP, ASSAM
8	<a href="#">Crl.Pet./743/2023</a> WITH LCR 1 FILE	THANGKHAN SIAM <b>Versus</b> THE STATE OF ASSAM AND ANR	M K BORAH MS. P. KASHYAP	PP, ASSAM
9	<a href="#">Crl.Pet./745/2023</a> WITH LCR 2 FILES	JAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	M M RAHMAN	MS. M K BROWN, Amicus Curiae for R-2 PP, ASSAM
10	<a href="#">Crl.Pet./806/2023</a> WITH LCR 2 FILES	MRIDUL KUMAR BORAH <b>Versus</b> BOBITA SAIKIA	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	MR A KHANIKAR
11	<a href="#">Crl.Pet./1164/2023</a>	DILIP KUMAR MALAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS	MR. K K DEY (R-2) MR V K BAROOAH (R-2) PP, ASSAM
12	<a href="#">Crl.L.P./1/2024</a> in Crl.A./208/2024	MADAN MOHAN TAMULY <b>Versus</b> SUNAM BARMAN (A1)	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	

	<b>WITH</b> <a href="#">Crl.A./208/2024</a>	MADAN MOHAN TAMULY <b>Versus</b> SUNAM BARMAN (A1)	MR SISHIR DUTTA MS S MOCHAHARI MR. SIDHANT DUTTA	
13	<a href="#">CRL.A(J)/30/2024</a>	KUSUM GOGOI @ PURNA <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
14	<a href="#">CRL.A(J)/36/2024</a>	RAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
15	<a href="#">CRL.A(J)/62/2024</a>	BHARAT DUTTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. M BARMAN	PP, ASSAM
16	<a href="#">Crl.Pet./62/2024</a>	RAKESH SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. I ALAM MR. T SK	MR. M CHETIA (R-2) PP, ASSAM
17	<a href="#">Crl.Rev.P./168/2024</a> FIXED	BIKASH AGARWAL @ SRI VIKASH AGARWAL <b>Versus</b> SANJAY DEB	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	MR. A BORUA MS P SARMA
18	<a href="#">Crl.A./179/2024</a>	BELUN ROY <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/533/2024</a> <b>in</b> <a href="#">Crl.A./179/2024</a>	BELUN ROY <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
19	<a href="#">Crl.Pet./182/2024</a>	HMINGTHANZAMI AND ANR <b>Versus</b> UNION OF INDIA	MS S S ZIA	SC, DRI MR. S C KEYAL
20	<a href="#">Crl.A./193/2024</a>	ALIBE BHENGRA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR G DAS MR. P THAKURIA MS. D KHAKHALARY S MEDHI MR. G KAKATI	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/580/2024</a> <b>in</b> <a href="#">Crl.A./193/2024</a>	ALIBE BHENGRA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P THAKURIA MS. D KHAKHALARY MR. S MEDHI MR. G KAKATI	PP, ASSAM
21	<a href="#">Crl.A./209/2024</a>	RANJU YADAB <b>Versus</b> SHANKAR GOALA AND ANR.	MR. P K DEKA MR J H LASKAR MR R KARIM MR. P DAIMARY MS. N M LONGKENG	PP, ASSAM
22	<a href="#">Crl.A./212/2024</a>	AMIYA KALITA CHANGMAI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR B SHARMA MR S SHARMA	PP, ASSAM
23	<a href="#">Crl.Pet./236/2024</a> WITH LCR 1 FILE(SCANNED COPY)	PANKAJ BORDOLOI AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P K BASU MR A BANERJEE MS. K DEY MR. D SUTRADHAR	MR. K SARMA (r-2) MR. S BORUAH (r-2) PP, ASSAM
24	<a href="#">Crl.Pet./268/2024</a>	SHWET AGARWAL <b>Versus</b> NAVIN JAIN	M KABRA MR. A KABRA	MR. B SHARMA MR. S SHARMA MR. M HASSAN
<b>ORDERS</b>				
25	<a href="#">Crl.Rev.P./444/2009</a>	XXX <b>Versus</b> IN RE - SHRI S K SAHARIA	MRS.M S SUNDI MR.P SUNDHI	MR.N ANAND MR.U K BARMAN MR.H ALI MR.A K SINGH MR.V N UPADHYAY
26	<a href="#">Crl.Pet./1002/2019</a> WITH OFFICE NOTE	NABAM HARI <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR. S K SINGHA MR. M G SINGH MR. M K DUTTA	SC, CBI

27	<a href="#">Crl.Pet./884/2022</a>	Haidar Ali and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
28	<a href="#">Crl.Pet./930/2022</a> WITH LCR 3 FILES(SCANNED COPY)	AKHIL GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D BORAH	PP, ASSAM
29	<a href="#">Crl.A./110/2023</a> WITH LCR 4 FILES,P.B.-1, FIXED	FAKRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	PP, ASSAM
30	<a href="#">Crl.Rev.P./131/2023</a> WITH LCR 1 FILE	ISLAM UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. A M S MAZUMDER	MR F Z MAZUMDER(R-9) A. CHISHI (R-9) M. GOLD(R-9) PP, ASSAM
31	<a href="#">Crl.A./208/2023</a> <u>2 Y 4 M 3 D</u> :WITH LCR 5 FILES	JINTU SENSUWA @ JINTU SENSUA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. P BORAH	PP, ASSAM
32	<a href="#">Crl.A./239/2023</a> <u>1 Y 1 M 2 D</u> :WITH LCR 3 FILES	ASKAR ALI TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
33	<a href="#">Crl.Rev.P./343/2023</a> WITH LCR 1 FILE	RUMI RAY <b>Versus</b> THE STATE OF ASSAM	MS S MEDHI	PP, ASSAM
34	<a href="#">I.A.(Crl.)/526/2023</a> WITH OFFICE NOTE in CRL.A(J)/4771/2023 <b>WITH</b> <a href="#">CRL.A(J)/4771/2023</a> (Filing Number)	DEEPAK BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS M DAS	PP, ASSAM
35	<a href="#">Crl.Pet./760/2023</a>	DEEPAK BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR. H	MS M DAS	
36	<a href="#">Crl.Pet./1066/2023</a>	HAZARAT ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A SHARMA	PP, ASSAM
37	<a href="#">Crl.Pet./1195/2023</a> in Crl.Rev.P./12426/2023 <b>WITH</b> <a href="#">Crl.Rev.P./12426/2023</a> (Filing Number)	BABUL AHMED SODIOL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R PHUKAN	PP, ASSAM
38	<a href="#">I.A.(Crl.)/1195/2023</a> in Crl.Rev.P./12426/2023 <b>WITH</b> <a href="#">Crl.Rev.P./12426/2023</a> (Filing Number)	ALOM UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M J QUADIR MR S S ISLAM MR. A K HANNAN	PP, ASSAM
39	<a href="#">I.A.(Crl.)/1196/2023</a> WITH OFFICE NOTE, LCR 4 FILES in Crl.A./455/2023 <b>WITH</b> <a href="#">Crl.A./455/2023</a>	ALOM UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR (E)	MR M J QUADIR	
40	<a href="#">I.A.(Crl.)/1197/2023</a> WITH OFFICE NOTE, LCR 4 FILES in Crl.A./456/2023 <b>WITH</b> <a href="#">Crl.A./456/2023</a>	MOMINUL HAQUE @ MOMINUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR J ISLAM MR. A. HUSSAIN	PP, ASSAM
41	<a href="#">I.A.(Crl.)/1197/2023</a> WITH OFFICE NOTE, LCR 4 FILES in Crl.A./456/2023 <b>WITH</b> <a href="#">Crl.A./456/2023</a>	MOMINUL HAQUE @ MOMINUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR J ISLAM MR. A M AHMED MR. A. HUSSAIN	MR. N UDDIN (R-2) MR S K CHHETRY (R-2) PP, ASSAM MS. A AKHTAR (R-2) PP, ASSAM
42	<a href="#">I.A.(Crl.)/1197/2023</a> WITH OFFICE NOTE, LCR 4 FILES in Crl.A./456/2023 <b>WITH</b> <a href="#">Crl.A./456/2023</a>	UJJAL GHOSH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A DASGUPTA MR S CHAKRABORTY	PP, ASSAM
43	<a href="#">I.A.(Crl.)/1197/2023</a> WITH OFFICE NOTE, LCR 4 FILES in Crl.A./456/2023 <b>WITH</b> <a href="#">Crl.A./456/2023</a>	UJJAL GHOSH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A DASGUPTA MR S CHAKRABORTY	PP, ASSAM
44	<a href="#">Crl.Pet./1216/2023</a> WITH LCR 1 FILE	MD. SAYED ALI MUNCHI <b>Versus</b> THE STATE OF ASSAM ANR	MR. M K DAS	MR. P SAIKIA (LEGAL AID COUNSEL FOR R-2) PP, ASSAM

41	<a href="#">Crl.Pet./1339/2023</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	LABANYA KONWAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S MUNIR MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM	MR. B GOGOI (r-2) MR A CHALIHA (R-2) MR M BHUYAN (r-2) PP, ASSAM MR. H S BARUAH (r-2)
42	<a href="#">Crl.Pet./1405/2023</a>	MD REZAUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	PP, ASSAM
43	<a href="#">Tr.P.(Crl.)/26/2024</a> FIXED	SAHANUR ALI <b>Versus</b> BISHNU PRASAD RABHA	MR Z ALAM MS. S NAZNEEN R ISLAM MR. J ISLAM	
44	<a href="#">Crl.A./46/2024</a> WITH OFFICE NOTE, LCR 4 FILES	SABREAL EKKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. D GHOSH MR. M AHMED MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/159/2024</a> <b>in</b> Crl.A./46/2024	SABREAL EKKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. D GHOSH MR. M AHMED MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	PP, ASSAM
45	<a href="#">Crl.A./79/2024</a> WITH OFFICE NOTE	NEHA AGARWAL <b>Versus</b> VIKASH KUMAR AGARWAL	MR. M L PANDIA	
46	<a href="#">Crl.A./81/2024</a> WITH LCR 6 FILES	MARNA PEGU (A1) <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R TALUKDAR MR. FIRUZ KHAN MR U CHAUDHURY M. GLORY MS. P NATH	PP, ASSAM
47	<a href="#">Crl.Rev.P./213/2024</a> FIXED	SMT. NISHA PODDAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M L PANDIA	PP, ASSAM
48	<a href="#">Crl.Pet./566/2024</a> B/O	SURUZ ZAMAN BEN AKLAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR. M HOSSAIN MR. L MOHAN	PP, ASSAM
49	<a href="#">Crl.Pet./584/2024</a> FIXED	LOREN TERON @ LAWRENCE TERON <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG MR. A KHANDAKAR	PP, ASSAM
<b>HEARING</b>				
50	<a href="#">Crl.Pet./854/2015</a> FIXED	NIRMAL KANTI DEBNATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.R SHARMA MS.S BORA MR.P BARMAN MRS.P PHUKAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/07/2024

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18)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
19)	MR S SARMA	16-07-2024	To	15-09-2024
20)	MS. N M DEKA	17-07-2024	To	20-12-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,19th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 5**

**[DIVISION BENCH-II AND SPECIAL BENCH TO TAKE  
UP PROVINCIALISATION MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/3541/2024</a>	MD. AZIBUR HUSSAIN @ AJIBAR HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A ALI MR. Y ALI	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
<b>ORDERS</b>				
2	<a href="#">I.A.(CrI.)/539/2024</a> in CrI.A./118/2024	PRABIN NARZARY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY MR. M S HUSSAIN	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./118/2024</a>	PRABIN NARZARY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY MR. M S HUSSAIN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 19/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
4)	MR. J P SHARMA	01-07-2024	To	31-07-2024
5)	MR. O P BHATI	28-06-2024	To	04-08-2024
6)	MR. R L YADAV	15-07-2024	To	26-07-2024
7)	MS. K YADAV	15-07-2024	To	26-07-2024
8)	MR H Dey	17-07-2024	To	29-07-2024
9)	MR. R SARMAH	15-07-2024	To	25-07-2024
10)	MS M DAS	15-07-2024	To	24-07-2024
11)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
12)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
13)	K U AHMED	16-07-2024	To	22-07-2024
14)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024



15)	MR. R K BHATRA	16-07-2024	To	19-07-2024
16)	MR. P MAHANTA	17-07-2024	To	22-07-2024
17)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
18)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
19)	MR S SARMA	16-07-2024	To	15-09-2024
20)	MS. N M DEKA	17-07-2024	To	20-12-2024



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 10**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Cont.Cas(C)/363/2024</a>	TAPAN BORAH AND 2 ORS. <b>Versus</b> AMORJYOTI BORTHAKUR AND ANR	MR G CHAMUAH	
2	<a href="#">WP(C)/2359/2024</a>	YOGENDRA SINGH CHAUDHARY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA P. NATH DR AZIZ KHAN	SC, NHM SC, HEALTH AND F W
3	<a href="#">WP(C)/3193/2024</a> FIXED	BUDHESWAR DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H K MAHANTA MS T BARUAH MR A BASUMATARY	SC, AG SC, AGRI. DEPARTMENT SC, FINANCE
4	<a href="#">WP(C)/3295/2024</a> FIXED	NABA JYOTI TAMULI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MR K M BORA	SC, P H E
5	<a href="#">WP(C)/3357/2024</a> FIXED	L/HC/GD NO. 074501281 PUKUNI SWARGIARY <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. D BORAH K BARMAN MS P SINGH	DY.S.G.I.
6	<a href="#">WP(C)/3385/2024</a> FIXED	GITANJALI DEKA DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. J PATOWARY MR. R BARTHAKUR	GA, ASSAM SC, REVENUE
7	<a href="#">WP(C)/3534/2024</a>	ABHINANDAN DUTTA <b>Versus</b> ASSAM POWER GENERATION CORPORATION LIMITED AND 3 ORS	MR. S BISWAS MS S BORUAH MS D DEVI A GHOSAL	SC, APDCL SC, APGCL
8	<a href="#">WP(C)/3538/2024</a>	BABU TERON <b>Versus</b> THE MANAGING DIRECTOR, ASSAM POWER GENERATION CORPORATION LIMITED (APGCL) AND 4 ORS.	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	SC, APGCL
9	<a href="#">WP(C)/3547/2024</a>	LAKHI HANDIQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A DEKA MR. S BORTHAKUR	GA, ASSAM SC, EXCISE DEPTT.
10	<a href="#">WP(C)/3548/2024</a>	DHAIRJYA RAM KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS S JAIN	SC, GMC SC, FINANCE DEPTT.

11	<a href="#">WP(C)/3549/2024</a>	SUREN CH DUTTA <b>Versus</b> THE ASSAM STATE TEXTBOOK PRODUCTION AND PUBLICATION CORPORATION LIMITED AND 4 ORS	MR. A R SHOME MR A J GHOSH MR N ALAM	SC, ASSAM TEXTBOOK PRODUCTION AND PUBLICATIONS CORPORATION LTD.
12	<a href="#">WP(C)/3563/2024</a>	RAJ BABU SINGH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H BARUAH MR P P PHUKAN	GA, ASSAM
<b>ORDER NO STEPS</b>				
13	<a href="#">WP(C)/90/2023</a> FIXED	SANJAY KR. BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR B SINHA D TALUKDAR	SC, CO OP GA, ASSAM
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
14	<a href="#">I.A.(Civil)/1178/2024</a> FIXED in <a href="#">WP(C)/3987/2022</a> <b>WITH</b> <a href="#">WP(C)/3987/2022</a>	RUNUMEE DAS <b>Versus</b> THE STATE OF ASSAM AND ORS	MRS A SAIKIA MS. U SAUD	GA, ASSAM
		JYOTISH CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS H. AHMED	SC, AG SC, P H E
<b>ADMISSION</b>				
15	<a href="#">WP(C)/4853/2017</a> FIXED	ARUP KUMAR NATH <b>Versus</b> THE STATE OF ASSAM and 30 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG	SC, APSC MR. S CHAMARIA MR. B BARUAH(R- 12 to 30) MS. B BHUYAN SC, BTC MR. C BARUAH(Sr.Adv.)(R- 12 to 30) SC, AGRI. DEPARTMENT SC, APDCL
16	<a href="#">WP(C)/7695/2018</a> FIXED	SAHIDUL ALAM <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD AND 5 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK	SC, APDCL
17	<a href="#">WP(C)/5433/2019</a> FIXED	MOKIBUR HUSSAIN <b>Versus</b> THE STATE OF ASSAM ANAD 6 ORS.	MR. S K DAS MR D BARMAN	GA, ASSAM MR. S ISLAM (R7) MR A HAWARI (R7) SC. REVENUE
<b>WITH</b>				
18	<a href="#">WP(C)/6447/2019</a>	NOZRUL ISLAM SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR. S ISLAM MR A HAWARI SC, REVENUE
19	<a href="#">WP(C)/8806/2019</a>	PABAN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR B D DAS MR H K SARMA MS. S G BARUAH MR. D THAOSEN	SC, CO OP
20	<a href="#">WP(C)/661/2020</a> B/O	KAMOLESH DAS AND 10 ORS. <b>Versus</b> THE UNION OF INDIA AND 9 ORS.	MR. B HUSSAIN MR. L R MAZUMDER (P- 1,2,8,10) MR. A T SIKDER MR. A Z AHMED (P- 1,2,8,10) MR. S ALIM MR. A H AHMED	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
<b>WITH</b>				
21	<a href="#">WP(C)/7189/2015</a>	SMT. UPAMA NATH and 16 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR.B AHMED MR.N HAQUE MR. S ALIM MR. S ALIM MR. B HUSSAIN MRK UDDIN MR.M HUSSAIN DR. C R BORUAH DR. C R BORUAH	GA, ASSAM(R-3,5) SC, HEALTH(R-1,2,4)

	<b>WITH</b> <a href="#">I.A.(Civil)/2302/2023</a> in WP(C)/7189/2015	RAJU BASFORE and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S ALIM	GA, ASSAM SC, HEALTH
22	<b>WITH</b> <a href="#">WP(C)/654/2020</a>	MOFIZUL HOQUE <b>Versus</b> THE UNION OF INDIA AND 9 ORS.	MR. B HUSSAIN MR. A T SIKDER MR. S ALIM MR. A H AHMED	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
23	<b>WITH</b> <a href="#">WP(C)/2188/2021</a>	SHIMA AHMED <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MR. S ALIM MR. B HUSSAIN MR. A T SIKDER	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
24	<a href="#">WP(C)/191/2021</a> FIXED	MD. OMAR FARUQUE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR E AHMED MR. R A CHOUDHURY	GA, ASSAM MR. N J GOGOI (SC, ASAMB) SC, AGRICULTURE MARKETING BOARD.
25	<a href="#">WP(C)/4292/2021</a> FIXED	KALPANA RANI ROY (NAMASUDRA) AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	GA, ASSAM
26	<a href="#">WP(C)/5411/2021</a>	RAVI RANJAN KUMAR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. A TALUKDAR MISS P DAS MS S DAS	ASSTT.S.G.I.
27	<a href="#">WP(C)/7104/2021</a> FIXED	EYAMIN KHAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. T SOM MR. P TELI	GA, ASSAM MR R DHAR (R-1 to 5) SC, REVENUE
28	<a href="#">WP(C)/2692/2022</a> B/O	FORCE NO. 060111875 EX SEPOY/GD VIBHAS CHANDRA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. A R TAHBILDAR	MR. U K GOSWAMI MR. U K GOSWAMI ASSTT.S.G.I.
29	<a href="#">WP(C)/5338/2022</a> B/O	SMT. PRIYANKA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH MR. A K DAS	SC, AG SC, PWD SC, PENSION
30	<a href="#">WP(C)/6204/2022</a> B/O	DIPANJALI DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M AHMED MD I H LASKAR	SC, HEALTH
31	<a href="#">WP(C)/6774/2022</a> CAVT. NO.11882/022, B/O	MD. RAJA ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B RAHMAN	MR. T J MAHANTA (r-8) GA, ASSAM MD. S ALOM (FOR CAVEATOR) MR. M S ALAM (FOR CAVEATOR) MR S J SHAMIM (r-8) SC, REVENUE
32	<a href="#">WP(C)/1464/2023</a> FIXED	SMTI. MONTI PASWAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	S I AKAND S I AKAND	GA, ASSAM SC, AGRI. DEPARTMENT
33	<a href="#">WP(C)/3573/2023</a> B/O	NARAYAN CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K GOSWAMI MR. R SHARMA	GA, ASSAM SC, AG SC, FINANCE
34	<a href="#">WP(C)/4258/2023</a> FIXED	ABDUL KUDDUS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. T DEURI MRS. R S DEURI	GA, ASSAM
35	<a href="#">WP(C)/4452/2023</a> FIXED	ABDULLA AL MASUD MOLLAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, P AND R.D.
36	<b>WITH</b> <a href="#">WP(C)/4721/2023</a>	MD. SADDAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, P AND R.D.

37	<b>WITH</b> <a href="#">WP(C)/2522/2024</a>	ABDULLA AL MASUD MOLLAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM MS SABINA AHMED	SC, P AND R.D.
38	<a href="#">WP(C)/4840/2023</a> B/O	BIKI RABHA AND ANR. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. R SARMA	MRS S BARUAH DY.S.G.I.
39	<a href="#">WP(C)/5593/2023</a> B/O	MERAJUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K BARUAH MR A DAS MR S YUSUF	SC, P AND R.D. GA, ASSAM MR R M DAS SC, SOCIAL JUSTICE AND EMPOWERMENT MR. R N DAS
40	<a href="#">WP(C)/5758/2023</a> B/O	NEKIBUR ZAMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MR. P K BORDOLOI	GA, ASSAM SC, AGRI. DEPARTMENT
41	<a href="#">WP(C)/23/2024</a> B/O	ASHRAFUL ALOM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR MR. A ROHMAN	SC, ASLSA GA, ASSAM MS. A HUSSAIN(r-4) MS M KURMI(r-4) MR R ISLAM (r-4) SC, GHC
42	<a href="#">WP(C)/590/2024</a> FIXED	GOLAP HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. S B CHOUDHURY MR. S K DAS	SR. GA, ASSAM
43	<a href="#">WP(C)/1375/2024</a> B/O	JAYANTA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR. A B T HAQUE MR A HOSSAIN SMTI H DEVI	SC, FOREST
44	<a href="#">WP(C)/1577/2024</a> B/O	JIAUL HAQUE CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, REVENUE
45	<a href="#">WP(C)/1590/2024</a> FIXED	AJAY KUMAR HANDIQUE @ AJAY KR HANDIQUE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA	GA, ASSAM
46	<a href="#">WP(C)/1630/2024</a> FIXED	MANABJYOTI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR A K DAS MR A.SARKAR MS J AKTAR	GA, ASSAM
47	<a href="#">WP(C)/1668/2024</a> B/O	BISWAJIT DEY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P K DEKA MR. P DAIMARY N CHAUDHURY MR A DEKA	SC, P AND R.D. GA, ASSAM
48	<a href="#">WP(C)/1694/2024</a> FIXED	MABARAK ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A GOYAL MR. A CHOUDHURY	GA, ASSAM
49	<b>WITH</b> <a href="#">WP(C)/1786/2024</a>	ANURAG BORA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A GOYAL MR. A CHOUDHURY	GA, ASSAM
50	<a href="#">WP(C)/1740/2024</a>	MOKSHADA SHARMA KATAKI <b>Versus</b> ASSAM GRAMIN VIKASH BANK AND 4 ORS	MR. K SARMA MR. S BORUAH	MR. A GANGULY (r-1 to 5) MR. A DHANUKA (r-1 to 5) SC, A G V B
51	<a href="#">WP(C)/1944/2024</a> FIXED	PUNYA PRABHA DEURI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A BORO MR. S BASUMATARY	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
52	<a href="#">WP(C)/2521/2024</a> FIXED	MD. ABDUL LATIF <b>Versus</b> FOOD CORPORATION OF INDIA (FCI) AND 3 ORS	MS. M KUMARI MR D NANDI B U LASKAR	SC, F C I

**ORDERS**

53	<a href="#">Cont.Cas(C)/217/2023</a> FIXED	JOITUN BEGUM <b>Versus</b> INDRANIL BARUAH, APS	MR. D P BORAH MS. S BORO MR B PAUL	MR. P N GOSWAMI MR. I KALITA MR. D GOGOI
54	<a href="#">I.A.(Civil)/1705/2024</a> FIXED in WP(C)/7300/2023 <b>WITH</b> <a href="#">WP(C)/7300/2023</a>	BULU BEGUM, <b>Versus</b> THE STATE OF ASSAM AND 12 ORS E	MR. A CHETRY MR. A CHETRY	GA, ASSAM SC, AG SC, FINANCE
		BULU BEGUM <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MS S GOYAL	GA, ASSAM SC, AG SC, FINANCE
55	<a href="#">WP(C)/3030/2024</a> FIXED	VINAYAM KRISHNA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. I ALAM MR. T SK	GA, ASSAM
<b>HEARING</b>				
56	<a href="#">WP(C)/5939/2014</a> FIXED	SAILENDRA NATH KAKATI <b>Versus</b> THE UCO BANK and 2 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR.P CHETIA MR. P NEOG MR.K DAS MS. S NEWAR MS. M K BROWN	MS.J R THAKUR(R-1TO3) MR.A THAKURR-1TO3 MR.H MEDHI(R-1TO3)
57	<a href="#">WP(C)/2540/2016</a> FIXED	SRI DANDI RAM KALITA and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.A L MANDAL MR.H RAJBANGSHI	GA, ASSAM SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 19/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
4)	MR. J P SHARMA	01-07-2024	To	31-07-2024
5)	MR. O P BHATI	28-06-2024	To	04-08-2024
6)	MR. R L YADAV	15-07-2024	To	26-07-2024
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9)	MR. R SARMAH	15-07-2024	To	25-07-2024
10)	MS M DAS	15-07-2024	To	24-07-2024
11)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
12)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
13)	K U AHMED	16-07-2024	To	22-07-2024
14)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
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16)	MR. P MAHANTA	17-07-2024	To	22-07-2024
17)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
18)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
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20)	MS. N M DEKA	17-07-2024	To	20-12-2024



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**10:30 AM to 1:00 PM**

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**[ For Friday,19th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY  
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 12**

**[SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">CRL.A(J)/31/2024</a>	BISHAL GARH <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
2	<a href="#">CRL.A(J)/32/2024</a>	BIKASH MURAH <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
3	<a href="#">Crl.A./213/2024</a>	BITTU KALITA @ BITU KALITA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/621/2024</a> <b>in</b> <a href="#">Crl.A./213/2024</a>	BITTU KALITA @ BITU KALITA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<b>ORDERS</b>				
4	<a href="#">Crl.A./174/2022</a> WITH LCR - 6 (SIX) FILES, P.B. - 2	KETENG BORO AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR R DHAR MR J PAYENG MR B C MUCHAHARY MRS. A BASUMATARY	PP, ASSAM
5	<a href="#">I.A.(Crl.)/263/2022</a> WITH LCR - 4 (FOUR) FILES, P.B. - 2 <b>in</b> <a href="#">Crl.A./105/2022</a>	SULTAN @ SULEMAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. J GHOSH MR. A K DAS MS. R DEVI	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./105/2022</a>	SULTAN @ SULEMAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. J GHOSH MR. A K DAS MS. R DEVI	PP, ASSAM
6	<a href="#">Crl.A./301/2022</a> WITH OFFICE NOTE, LCR - 5 (FIVE) FILES, P.B. - 2	PRANAB HATIBARUAH <b>Versus</b> THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	PP, ASSAM

7	<b>WITH</b> <a href="#">CRL.A(J)/104/2022</a> 5 Y 10 M 19 D :	SUBHASH DEY <b>Versus</b> THE STATE OF ASSAM	MS. T BEGUM, AMICUS CURIAE	PP, ASSAM
8	<b>WITH</b> <a href="#">CRL.A(J)/106/2022</a> 5 Y 10 M 19 D :	MANORANJAN HATIBARUAH <b>Versus</b> THE STATE OF ASSAM	MR. A GANGULY (AMICUS CURIAE)	PP, ASSAM
9	<a href="#">Mat.App./26/2023</a> WITH OFFICE NOTE AND LCR	XXXXXXXXXX <b>Versus</b> XXXXXXXXXX	MR Z ALAM MS. S NAZNEEN	MS P AGARWAL (AS LEGAL AID-COUNSEL)
10	<a href="#">CRL.A(J)/82/2023</a> 2 Y 10 M 2 D :WITH LCR - 4 (FOUR) FILES	DILIP MANDAL @ DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B HALDAR	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/537/2023</a> in CRL.A(J)/82/2023	DILIP MANDAL @ DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B HALDAR	
11	<a href="#">CrI.A./442/2023</a> WITH OFFICE NOTE , LCR - 6 (SIX) FILES	HARE RAM MANDAL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS. U NANDA MR. P S BISWAS MS A BORAH	MS. S. CHANDA (r-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/1164/2023</a> in CrI.A./442/2023	HARE RAM MANDAL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS. U NANDA MR. P S BISWAS MS A BORAH	PP, ASSAM
12	<a href="#">CRL.A(J)/38/2024</a> WITH LCR - 4 (FOUR) FILES, FIXED	DILIP SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MRS. S KHATANIAR (LEGAL AID COUNSEL)	PP, ASSAM
13	<a href="#">CrI.A./101/2024</a> WITH LCR - 2 (TWO) FILES	MD. AHED ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED P. GHOSH	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/327/2024</a> in CrI.A./101/2024	MD. AHED ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED P. GHOSH	PP, ASSAM
14	<a href="#">I.A.(CrI.)/269/2024</a> WITH LCR - 5 (FIVE) FILES in CrI.A./76/2024	TAHER ALI @ TAHER ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A MOBARAQUE S A AKIB	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./76/2024</a>	MD. TAHER ALI @ TAHER ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A MOBARAQUE S A AKIB	PP, ASSAM
15	<a href="#">I.A.(CrI.)/444/2024</a> WITH OFFICE NOTE, LCR - 3 (THREE) FILES, P.B. - 2 in CrI.A./474/2023	DAINEISANG PUDAITE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B BARUAH MR U RONGPI	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./474/2023</a>	DAINEISANG PUDAITE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B BARUAH MR U RONGPI	MR. B K SEN (R-2) MR A HUSSAIN (R-2) N HASAN (R-2) PP, ASSAM
16	<a href="#">I.A.(CrI.)/603/2024</a> WITH LCR - 5 (FIVE) FILES, P.B. - 2, FIXED in CrI.A./204/2022	BRAJESWAR BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR D K BHATTACHARYYA MR A ATREYA	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./204/2022</a>	BRAJESWAR BORDOLOI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA MR A ATREYA	PP, ASSAM
<b>HEARING</b>				
17	<a href="#">CRL.A(J)/20/2021</a> 4 Y 4 M 3 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2	ARUN TANTI <b>Versus</b> THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	PP, ASSAM



18	<a href="#">I.A.(CrI.)/39/2021</a> WITH LCR - 5 (FIVE) FILES, P.B. - 2 <b>in</b> CrI.A./420/2019 <b>WITH</b> <a href="#">CrI.A./420/2019</a>	MANSER ALI @ MONSER ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR A KUDDUS MR. A AHMED	PP, ASSAM
19	<a href="#">CRL.A(J)/42/2021</a> 3 Y 4 M 22 D :WITH OFFICE NOTE, LCR - 6 (SIX) FILES, P.B. - 2	MD. KUDRAT ALI @ KUJRAT AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR ALBISH BANDA @ LAKRA <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A KADDUS MR. A AHMED DR. B N GOGOI, AMICUS CURIAE	PP, ASSAM MR J DAS MR S H MAHMUD, AMICUS CURIAE (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
4)	MR. J P SHARMA	01-07-2024	To	31-07-2024
5)	MR. O P BHATI	28-06-2024	To	04-08-2024
6)	MR. R L YADAV	15-07-2024	To	26-07-2024
7)	MS. K YADAV	15-07-2024	To	26-07-2024
8)	MR H Dey	17-07-2024	To	29-07-2024
9)	MR. R SARMAH	15-07-2024	To	25-07-2024
10)	MS M DAS	15-07-2024	To	24-07-2024
11)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
12)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
13)	K U AHMED	16-07-2024	To	22-07-2024
14)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
15)	MR. R K BHATRA	16-07-2024	To	19-07-2024
16)	MR. P MAHANTA	17-07-2024	To	22-07-2024
17)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
18)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
19)	MR S SARMA	16-07-2024	To	15-09-2024
20)	MS. N M DEKA	17-07-2024	To	20-12-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,19th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 12**

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL  
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### ORDERS

1	<a href="#">WP(C)/1009/2024</a> WITH OFFICE NOTE, FIXED	GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MS S SHARMA	GA, ASSAM MR. A CHAMUAH (r -10) SC, FINANCE SC, GHC
	<b>WITH</b> <a href="#">I.A.(Civil)/1126/2024</a> <b>in</b> WP(C)/1009/2024	THE GAUHATI HIGH COURT AND ANR <b>Versus</b> GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ORS	MR. T J MAHANTA MR. A BORUA	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MS S SHARMA
2	<a href="#">WP(C)/3024/2024</a> FIXED	GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MR. INDRAJIT BHUYAN	GA, ASSAM SC, GHC SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 19/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
4)	MR. J P SHARMA	01-07-2024	To	31-07-2024
5)	MR. O P BHATI	28-06-2024	To	04-08-2024
6)	MR. R L YADAV	15-07-2024	To	26-07-2024
7)	MS. K YADAV	15-07-2024	To	26-07-2024
8)	MR H Dey	17-07-2024	To	29-07-2024
9)	MR. R SARMAH	15-07-2024	To	25-07-2024
10)	MS M DAS	15-07-2024	To	24-07-2024
11)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
12)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
13)	K U AHMED	16-07-2024	To	22-07-2024
14)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
15)	MR. R K BHATRA	16-07-2024	To	19-07-2024
16)	MR. P MAHANTA	17-07-2024	To	22-07-2024
17)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024

18)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
19)	MR S SARMA	16-07-2024	To	15-09-2024
20)	MS. N M DEKA	17-07-2024	To	20-12-2024



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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,19th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 13**

**[CIVIL BENCH- V**

**THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 15-07-2024 TO 30-08-2024(RELATING TO CIVIL BENCH-V, FROM ITEM NOS. 42 TO 66),ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR MOTION -</b>			
1 <a href="#">WP(C)/7392/2021</a> FIXED	DHIREN CHANDRA KUMAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S C BISWAS MRS S MALAKAR MR. P S BISWAS MS. J GHOSH MR. A K DAS	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD
2 <a href="#">WP(C)/6806/2023</a>	MOKBUL HOSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM
3 <a href="#">Cont.Cas(C)/307/2024</a>	SMTI MONIKHA BORAH AND ORS <b>Versus</b> SRI GYANENDRA DEV TRIPATHI IAS AND ANR	P BURAGOHAIN MR M BARMAN	
4 <a href="#">Cont.Cas(C)/362/2024</a>	ANOWAR HUSSAIN AND 58 ORS. <b>Versus</b> GYANENDRA DEV TRIPATHI AND 5 ORS.	MR. M H RAJBARBHUIYAN MR. A MANNAF MD A S ALI	
5 <a href="#">WP(C)/2793/2024</a> FIXED	KRISHNA CHANDRA DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, REVENUE
6 <a href="#">WP(C)/3090/2024</a> FIXED	ON THE DEATH OF NEPAL CH DEY HIS LEGAL HEIRS DAYAL CH DEY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M J BARUAH MR. A. ALI	GA, ASSAM SC, REVENUE
7 <a href="#">WP(C)/3277/2024</a> FIXED	MRINAL HAZARIKA <b>Versus</b> THE UNION OF INDIA AND ANR	MR. S Ali MD S HUSSAIN	MS. K PHUKAN (C.G.C.) DY.S.G.I.
8 <a href="#">WP(C)/3309/2024</a> FIXED	HABIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M ALI MR J. ISLAM	GA, ASSAM
9 <a href="#">WP(C)/3535/2024</a> CAVT. NO.06332/024, WITH CAVT. 633/2024	KAYSOR AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, CO OP MR B SINHA FOR CAVEATOR

10	<a href="#">WP(C)/3546/2024</a>	DHIRAJ DEY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H BARUAH MR P BORAH	GA, ASSAM SC, REVENUE
11	<a href="#">WP(C)/3551/2024</a>	MD. KAMAL UDDIN TAPADAR AND 319 ORS <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. A ROY MR. B DEKA MS P BARUAH S AZIZ MS N T MANPOONG	GA, ASSAM DY.S.G.I.
12	<a href="#">WP(C)/3554/2024</a>	M/S JAKSON STELMEC JV <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P K GOSWAMI MR K TALUKDAR MR. S D ROY	GA, ASSAM SC, ELECTRICITY GRID CORP.
13	<a href="#">WP(C)/3556/2024</a>	FUEL SOURCES (INDIA) PVT LTD <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. K P MAHESWARI MS. M SHARMA M. KALITA DIVYANSH RATHI	DY.S.G.I.
14	<a href="#">WP(C)/3562/2024</a>	JAHIRUL ISLAM AND 44 ORS <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. KHAIRUL ISLAM	GA, ASSAM SC, REVENUE SC, FINANCE DEPTT.
<b>- FOR ORDERS -</b>				
15	<a href="#">Cont.Cas(C)/477/2023</a> B/O	ABDUL MAZID TALUKDAR <b>Versus</b> KRISHNA MONI DAS AND ANR	MS. T SOM MR. P TELI	
16	<a href="#">Cont.Cas(C)/560/2023</a> FIXED	RAJIB BAROOAH <b>Versus</b> SUROJIT DAS AND ANR	MR. B J GHOSH MR. DILIP DEY	R SARMAH (r-2) MR J BORAH (r-2) MR. K KAKOTI (r-2)
17	<a href="#">I.A.(Civil)/164/2024</a> B/O in <a href="#">WP(C)/6069/2023</a>	SAHA ALOM TALUKDAR, <b>Versus</b> THE STATE OF ASSAM AND 9 ORS,	MR. M U MAHMUD MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	GA, ASSAM GA, ASSAM MS. R CHOUDHURY SC, REVENUE
	<b>WITH</b> <a href="#">WP(C)/6069/2023</a>	BADIYUT ZAMAL TALUKDAR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ORS	MS. R CHOUDHURY MRS. S ROY MS. B. HAZARIKA	MRS R BEGUM (R-8 TO 8.4) GA, ASSAM MR. M U MAHMUD (r-7) MR. A S CHOUDHURY (R-8 TO 8.4) MD A SHEIKH (R-8 TO 8.4) MRS. M SAIKIA MR R A AHMED(R-8 TO 8.4) MR S H MAHMUD (r-7) MR S ISLAM (r-7) MR. S. SUR (r-7) SC, BTC SC. REVENUE
18	<a href="#">WP(C)/191/2024</a>	PRASANTA DAS AND 3 ORS <b>Versus</b> THE DISTRICT COMMISSIONER,DHUBRI	MR. P K DEKA MR. P DAIMARY MR. R. KARIM	GA, ASSAM
19	<a href="#">WP(C)/3196/2024</a> FIXED	NEKIBUR ZAMAN DEWAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR S ABDULLAH	GA, ASSAM SC, GMC SC, REVENUE
20	<a href="#">WP(C)/3466/2024</a> FIXED	CHANDAN PRAVA SINHA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR B SINHA MR. H ISLAM	GA, ASSAM SC, PWD
<b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>				
21	<a href="#">WP(C)/1696/2024</a> FIXED	SARBAT ALI @ SHARBAT ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M R SODIAL MR S AHMED MS S Z HAYAT MS B H SHIRIN	SC, FOREST

**- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -**

22	<a href="#">WP(C)/6444/2017</a> CAVT. NO. 1303/17 FIXED	M/S. AIR TRANSPORT CORPORATION <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.S N SARMA MR. T J MAHANTA MR.R J BORDOLOI MR.D SARAF MR. R ALI MR. R ALI MR. A BORUA MR.S S GUPTA	GA, ASSAM MR. N ALAM MR.A K SARMA MR.S U AHMED MS.D BARMAN FOR CAVEATOR
23	<a href="#">WP(C)/1795/2019</a>	SMT. BIMALA DEVI SAHEWALLA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MR. M SAHEWALLA	MR B D DAS (SR. COUNSEL) GA, ASSAM MR. A C BURAGOHAIN (R4) MRS. B GOGOI MR. H. BURAGOHAIN (R4) MR. A SARMAH MR. M K SHARMA MS. R M DEKA (SC, JORHAT MUNICIPAL BOARD)
	<b>WITH</b> <a href="#">I.A.(Civil)/1780/2019</a> in WP(C)/1795/2019	KRISHNA GOGOI <b>Versus</b> BIMALA DEVI SAHEWALLA AND 3 ORS	MR H BURAGOHAIN MR. A C BURAGOHAIN	GA, ASSAM MR. A CHETIA MD. ASLAM
	<b>WITH</b> <a href="#">Cont.Cas(C)/426/2020</a>	KRISHNA GOGOI <b>Versus</b> BIMALA DEVI SAHEWALLA	MRS. B GOGOI MR. M K SHARMA	MR G N SAHEWALLA MR. P DEKA MR H K SARMA MR. M SAHEWALLA
24	<a href="#">WP(C)/4926/2021</a>	KHAGEN CHANDRA MEDHI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR J C GAUR MS. M GAUR MS. A JAIN	GA, ASSAM MR. R K TALUKDAR (r-4 to 8) MR. D BORAH (r-4 to 8) SC, REVENUE
25	<a href="#">WP(C)/665/2022</a> FIXED	SOMESWARI ROY @ RAY <b>Versus</b> THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE COMPANY LIMITED AND 4 ORS	MR. S C BISWAS MS A DAS MRS S MALAKAR MR. P S BISWAS MS A BORAH MS. J GHOSH	
26	<a href="#">WP(C)/4831/2022</a>	RASHEDA KHATUN BIBI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. L R MAZUMDER MR. A Z AHMED	SC, CO OP GA, ASSAM MR. M HUSSAIN
27	<a href="#">Arb.P./8/2023</a>	GEO TECH INFRASTRUCTURE <b>Versus</b> BASU-SHIMRAY (JV) AND ANR	MR G N SAHEWALLA MR M SAHEWALLA MS T J SAHEWALLA MD. ASLAM	MR D SENAPATI (R-1) MS N K DEVI (R-1) MR N ANIX SINGH (R-1) MR. K GOGOI MR. A CHETIA (R-1) DY.S.G.I.
28	<a href="#">WP(C)/672/2023</a> WITH WP(C)/8461/2022 (D/O)	SHREE PAWAN PUTRA ROLLER FLOUR MILLS (P) LTD <b>Versus</b> THE ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION AND 3 ORS	MR G N SAHEWALLA MR. A CHETIA MR M SAHEWALLA MS T J SAHEWALLA MD. ASLAM	SC, PF
29	<a href="#">WP(C)/3215/2023</a> FIXED	SUJIT SAHA, EX- PRESIDENT, 94 KHAIRABARI GAON PANCHAYAT <b>Versus</b> THE STATE OF ASSAM	MD KHAN	SC, P AND R.D. GA, ASSAM MR. K P PATHAK (r-7,9,1- -17) MR ARINDAM BARUAH (r- 7,9,11-17)
30	<a href="#">WP(C)/3299/2023</a> FIXED	BHARTI AXA LIFE INSURANCE COMPANY LIMITED <b>Versus</b> ANJALI TALUKDAR AND ANR	MR. P GOSWAMI S BORA	MR. S BANIK (R-1) LEGAL AID COUNSEL
31	<a href="#">WP(C)/4234/2023</a> B/O	BENUDHAR GOGOI AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM DY.S.G.I. SC, NHIDC SC, REVENUE

33	<a href="#">Arb.P./2/2024</a> FIXED	JWIL- RANHILL JV <b>Versus</b> GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND ANR	MS P AGARWAL MR I HASIEB MR. B J DAS	SC, G M D A
34	<a href="#">WP(C)/300/2024</a>	BHARTI AXA LIFE INSURANCE COMPANY LIMITED <b>Versus</b> RINA KALITA AND ANR	S BORA MR. C TALUKDAR	MR. A MANNAF (r-1) MD A S ALI (r-1)
35	<a href="#">WP(C)/684/2024</a>	PARESH KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MS. Y AKHTAR MS S.KHATUN MS. S SAHNAZ	SC, CO OP
36	<a href="#">WP(C)/1135/2024</a>	ASSAM CRICKET ASSOCIATION <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. D SAIKIA MR. B GOGOI MR A CHALIHA MS. RUKMINI BARUA MS. PADMINI BARUA	DY.S.G.I.
37	<a href="#">WP(C)/1235/2024</a> B/O	SAFILE DAS AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MS J AKTAR	GA, ASSAM SC, BTC SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/1303/2024</a> in WP(C)/1235/2024	AJOY KUMAR DAS AND ANR <b>Versus</b> SAFILE DAS AND 9 ORS	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS	GA, ASSAM MR. M KHAN MS J AKTAR SC, BTC
38	<a href="#">WP(C)/2893/2024</a> FIXED	NIREN THAOSEN <b>Versus</b> THE CHIEF EXECUTIVE MEMBER, DIMA HASAO AUTONOMOUS COUNCIL AND 3 ORS	MR. B BARUAH MR U RONGPI	GA, ASSAM SC, DIMA HASAO
39	<a href="#">WP(C)/3392/2024</a> FIXED	TNS EXPRESS PVT LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. N BARUAH	SC, FINANCE AND TAXATION
40	<a href="#">WP(C)/3393/2024</a> FIXED	TNS EXPRESS PVT LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. N BARUAH	SC, FINANCE AND TAXATION
41	<a href="#">WP(C)/3417/2024</a> FIXED	TNS EXPRESS PVT. LTD. AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH	SC, FINANCE AND TAXATION
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
42	<a href="#">WP(C)/1952/2016</a> FIXED	JAHAR UDDIN SK and 52 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.I A TALUKDAR MS.P BARMAN	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, BTC
43	<a href="#">Arb.P./49/2023</a>	BHARTIA INFRA PROJECTS LTD., <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR. R HUSSAIN MS P SEN MR A A AHMED	MR. S S ROY DY.S.G.I.
44	<a href="#">WP(C)/5418/2023</a> FIXED	ABIR DUTTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. L TALUKDAR MR B DAS MR H TALUKDAR	GA, ASSAM MS, J GOGOI (R-2 & R-5) MS G HAZARIKA (R-4) MS. M BARMAN (R-1. R-3 & R-6) SC, WATER RESOURCE SC, REVENUE
45	<a href="#">WP(C)/5441/2023</a> B/O	SMTI. ANJALI PATAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, REVENUE SC, FINANCE
46	<a href="#">WP(C)/5687/2023</a> B/O	MD. BAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, REVENUE SC, FINANCE
47	<a href="#">WP(C)/6444/2023</a>	SARAT KALITA AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A C BURAGOHAIN H DAS MR R SINGH MS. H BORAH	GA, ASSAM SC, HEALTH AND F W SC, REVENUE

48	<a href="#">WP(C)/6635/2023</a> FIXED	UDAI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. J DEKA MS. A TALUKDAR	GA, ASSAM MR. P D NAIR(R-3,5,6) MR. A CHETRY (R-3,5,6) MR G ALAM(R-3,5,6) MR. H ROHMAN(R-3,5,6) MR D DEKA SC, INFORMATION COMMISSION GA, ASSAM
49	<a href="#">WP(C)/808/2024</a>	ZIABUR RAHMAN KHAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR. U PATHAK MR N K SARMA	GA, ASSAM
50	<a href="#">WP(C)/1836/2024</a> FIXED	RAM SANKAR SINGH <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR P UPADHYAY MR A UPADHYAY MS. JYOTI CHETRY	MS. B SARMA DY.S.G.I. SC, G M D A SC, GMC
51	<a href="#">WP(C)/2088/2024</a>	BHABAKRISHNA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MR S DUTTA	GA, ASSAM
<b>WITH</b>				
52	<a href="#">WP(C)/2087/2024</a>	MD. ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
<b>WITH</b>				
53	<a href="#">WP(C)/2195/2024</a>	BHABAKRISHNA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
4)	MR. J P SHARMA	01-07-2024	To	31-07-2024
5)	MR. O P BHATI	28-06-2024	To	04-08-2024
6)	MR. R L YADAV	15-07-2024	To	26-07-2024
7)	MS. K YADAV	15-07-2024	To	26-07-2024
8)	MR H Dey	17-07-2024	To	29-07-2024
9)	MR. R SARMAH	15-07-2024	To	25-07-2024
10)	MS M DAS	15-07-2024	To	24-07-2024
11)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
12)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
13)	K U AHMED	16-07-2024	To	22-07-2024
14)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
15)	MR. R K BHATRA	16-07-2024	To	19-07-2024
16)	MR. P MAHANTA	17-07-2024	To	22-07-2024
17)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
18)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
19)	MR S SARMA	16-07-2024	To	15-09-2024
20)	MS. N M DEKA	17-07-2024	To	20-12-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,19th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 14**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Tr.P.(C)/45/2024</a>	JAYATI DEVI <b>Versus</b> SUDIP SUR	MR. B K SEN MR A HUSSAIN N HASAN I KHATOON P SINGH	
2	<a href="#">Tr.P.(C)/55/2024</a> B/O	NAMITA SAIKIA <b>Versus</b> RITUPARNA SAIKIA	MRS L BORUAH MS M BORAH MR. B B BORAH LUAYING	
3	<a href="#">CRP(IO)/224/2024</a> FIXED	NAZRANA AHMED <b>Versus</b> HIMANI UZIR AND ANR	MS. S SARMA J A MONDAL	
4	<a href="#">CRP(IO)/232/2024</a> CAVT. NO.06602/024,	SRI SRI BATADRAVA THAN PARICHALANA SAMITTEE, BATADRAVA AND ANR <b>Versus</b> BIRAJ MONI BORDOLOI AND ANR	MR. A C SARMA MR G BHARADWAJ MR B DEORI	MR K K MAHANTA (Sr. Advocate) MR G CHOUDHURY MS N KALITA FOR CAVEATOR
5	<a href="#">CRP(IO)/233/2024</a>	SYED MAHAMMAD ALI <b>Versus</b> DHRUBA DEKA AND 2 ORS	MR. A SATTAR	
6	<a href="#">CRP(IO)/235/2024</a>	PRITHWI RAJ NARZARY <b>Versus</b> BIPUL KUMAR BORO @ BRAHMA AND 4 ORS	MR. R BARUAH MR. A IKBAL MS S SIDDIQUA MS. J SARMA	
7	<a href="#">CRP(IO)/236/2024</a>	MD. JOYNAL ABEDIN <b>Versus</b> TARULATA BARMAN AND 5 ORS.	MR. B J MUKHERJEE MS R SAHA	
8	<a href="#">CRP(IO)/237/2024</a>	MD. ASHIFUDDIN AHMED <b>Versus</b> RAHMAT ANSARI	MR R SENSUA G KAUSHIK A M AHMED R A LAHKAR	

**ADMISSION**

9	<a href="#">CRP(IO)/361/2023</a> FIXED	AIKON SAIKIA AND ANR <b>Versus</b> MANORANJAN SAIKIA AND 8 ORS	MR K K MAHANTA (Sr. Advocate) MR. B P BORAH MR. S P ROY MR P K GOSWAMI MR. B D DEKA MS. N DEY MS N BEGUM MR S GAUTAM MR. P SARMAH	
10	<a href="#">Mat.App./22/2024</a>	XXXXXXX <b>Versus</b> XXXXXXX	MR. U K DAS MISS. A BARUAH H THAKURIYA	
11	<a href="#">MACApp./323/2024</a>	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MATIAS TANTI @ MATIUS @ MATIYACH DONGRI AND 2 ORS F	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A T SARKAR FOR CAVEATOR
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
12	<a href="#">RSA/21/2024</a>	DIMBESWAR DUTTA AND 2 ORS. <b>Versus</b> MOON BORAH AND 7 ORS.	MR. P BORDOLOI MR D BHUYAN	
	<b>WITH</b> <a href="#">I.A.(Civil)/337/2024</a> <b>in</b> RSA/21/2024	DIMBESWAR DUTTA AND 2 ORS. <b>Versus</b> MOON BORAH AND 7 ORS.	MR. P BORDOLOI MR D BHUYAN	
13	<a href="#">RSA/48/2024</a>	TISON TOKBI <b>Versus</b> SALMON RONGPI AND ANR	MR. J. ALI MR. M. P. SARMA MS. B M CHHETRI MS R A MOSTAFI MS A DUTTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/799/2024</a> <b>in</b> RSA/48/2024	TISON TOKBI <b>Versus</b> SALMON RONGPI AND ANR	MR. J. ALI MR. M. P. SARMA MS. B M CHHETRI MS R A MOSTAFI MS A DUTTA	
14	<a href="#">RSA/90/2024</a>	BABUL ALI <b>Versus</b> MOJIDA KHATUN AND ORS	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	
	<b>WITH</b> <a href="#">I.A.(Civil)/1669/2024</a> <b>in</b> RSA/90/2024	BABUL ALI <b>Versus</b> MOJIDA KHATUN AND ORS	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	
15	<a href="#">RSA/120/2024</a>	NABIN CH. RAHA ROY AND ANR. <b>Versus</b> CHANDAN KUMAR SAHA AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	
	<b>WITH</b> <a href="#">I.A.(Civil)/2082/2024</a> <b>in</b> RSA/120/2024	NABIN CH. RAHA ROY AND ANR. <b>Versus</b> CHANDAN KUMAR SAHA AND 3 ORS. B	MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	
16	<a href="#">RSA/123/2024</a>	RABIL HUSSAIN <b>Versus</b> HAMEN BORDOLOI AND 5 ORS.	MR. SHEELADITYA	
17	<a href="#">RSA/124/2024</a>	NURUZ ZAMAN <b>Versus</b> ON THE DEATH OF ABDUL GONI HIS LEGAL HEIRS ANOWARA KHATUN AND ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI	

**ORDERS**

18	<a href="#">RSA/88/2009</a> WITH LCR	MAHBUR RAHMAN PRADHANI. <b>Versus</b> MIR SHAHDAT ALI and ANR.	MR. M A SHEIKH MRM RAHMAN	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUYA
19	<a href="#">RSA/126/2013</a> WITH LCR, B/O	PABAN BARUAH and 4 ORS <b>Versus</b> AMIYA DEVI and ORS	MSG KALITA MS.M GOGOI MR.A THAKUR	MR. A SATTAR (r-7) MRS N. AGARWAL CHANDAK (r-7) MR H K BARUAH (r-7)
20	<a href="#">MC/316/2014</a> WITH CRP/397/1999 (D/O) in RSA/221/2010	MUSTT. AITI BEGUM and 6 ORS, <b>Versus</b> MD. ALI AKBAR BULBAN and ANR,	MR.J AHMED MR A N AHMED	MR.A C SARMA MR. M K BORAH MR.B HALDAR FOR CAVEATOR
	<b>WITH</b> <a href="#">RSA/221/2010</a> CAVT. NO. CAVT. 673/2010	MUSTT. AITI BEGUM and 6 ORS, <b>Versus</b> MD. ALI AKBAR BULBAN and ANR,	MR.J AHMED MR A N AHMED	MR.A C SARMA MR. M K BORAH MR.B HALDAR FOR CAVEATOR
	<b>WITH</b> <a href="#">MC/317/2014</a> in RSA/221/2010	MUSTT. AITI BEGUM and 6 ORS, <b>Versus</b> MD. ALI AKBAR BULBAN and ANR,	MR.J AHMED MR A N AHMED	MR.A C SARMA MR. M K BORAH MR.B HALDAR FOR CAVEATOR
	<b>WITH</b> <a href="#">MC/318/2014</a> in RSA/221/2010	MUSTT. AITI BEGUM and 6 ORS, <b>Versus</b> MD. ALI AKBAR BULBAN and ANR,	MR.J AHMED MR A N AHMED	MR.A C SARMA MR. M K BORAH MR.B HALDAR FOR CAVEATOR
	<b>WITH</b> <a href="#">MC/1246/2015</a> in RSA/221/2010	MUSTT. AITI BEGUM and 6 ORS, <b>Versus</b> ON THE DEATH OF MD. ALI AKBAR BULBAN HIS LEGAL HEIRS DILU BEGUM and 6 ORS	MR.J AHMED MR A N AHMED	MR.A C SARMA MR. M K BORAH MR.B HALDAR FOR CAVEATOR
	<b>WITH</b> <a href="#">MC/1314/2015</a> in RSA/221/2010	MUSTT. AITI BEGUM and 6 ORS, <b>Versus</b> ON THE DEATH OF MD. ALI AKBAR BULBAN HIS LEGAL HEIRS- DILU BEGUM and 6 ORS,	MR.J AHMED MR A N AHMED	MR.A C SARMA MR. M K BORAH MR.B HALDAR FOR CAVEATOR
	<b>WITH</b> <a href="#">MC/1316/2015</a> in RSA/221/2010	MUSTT. AITI BEGUM and 6 ORS, <b>Versus</b> ON THE DEATH OF MD. ALI AKBAR BULBAN HIS LEGAL HEIRS - DILU BEGUM and 6 ORS	MR.J AHMED MR A N AHMED	MR.A C SARMA MR. M K BORAH MR.B HALDAR FOR CAVEATOR
21	<a href="#">CRP/224/2016</a> WITH LCR	PARAMESH DAS <b>Versus</b> ABHINAB DAS and 6 ORS	MR.M K CHOUDHURY MR.A BARKATAKI MR.N BARUAH MRP BHARDWAJ	MR. B K BHAGAWATI (R4)
22	<a href="#">CRP/388/2016</a> WITH LCR	SMTI NETIWOR <b>Versus</b> MOGHI RAM CHOUDHURY AND 2 ORS.	MR.M TALUKDAR MS.D KALITA	
23	<a href="#">CRP/453/2016</a>	ARCHANA SARKAR <b>Versus</b> GAYATRI SARKAR and 7 ORS.	MR.A K PAUL MR.P SUNDI	MR.S SAHU(R- 1,2&3)
24	<a href="#">MACApp./35/2018</a> (SINCE DISPOSED OFF), WITH OFFICE NOTE OF THE REGISTRAR GENERAL	NATIONAL INSURANCE CO. LTD., <b>Versus</b> ROUSONA HAQUE	MR. R K BHATRA MR. A SAIKIA MS. P HUJURI MS. S DAS	MS. R LAILA (R1-R4) MD. K ALI (R1-R4)
25	<a href="#">CRP(IO)/220/2018</a>	AJIT KR ROY SARKAR <b>Versus</b> APURBA KR ROY AND 7 ORS.	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA	MR G P BHOWMIK MRS. M HORE MS M KALITA
26	<a href="#">RSA/260/2018</a>	SMTI BIJOY LAKSHMI BHATTACHARJEE <b>Versus</b> SRI SIDDHARTHA BARUA AND ANR	MR. N DHAR MR. T U LASKAR MR S A BARBHUIYA MR. S A CHOUDHURY	MR B K SARMA MS P SARMAH MR. P SARMA

27	<a href="#">CRP(IO)/124/2019</a>	MRINAL KUMAR DAS <b>Versus</b> ALIUL ISLAM AND 3 ORS.	MS. R CHOUDHURY MS. S S ZIA	MR D C NATH MR D C NATH MR J ISLAM MR. A HUSSAIN MR. C SHARMA MR. C SHARMA
28	<a href="#">I.A.(Civil)/1499/2019</a> in MACApp./260/2006 (D/O), B/O in MACApp./260/2006	MISS AMIRUN NESSA and ORS <b>Versus</b> REGIONAL MANAGER UNITED INDIA INSURANCE CIO. LTD. AND ANR	MR G SARMA MR. K R PATGIRI	MR S DUTTA MR. C SHARMA
29	<a href="#">RSA/107/2021</a> WITH LCR	JUGAL KUMAR SAIKIA <b>Versus</b> SANJIB DAS AND 2 ORS.	MR. P P DAS MR B DEKA	MR. S SARMA (R-1,2) MR. J DEKA (R-1,2) MR. T K BHUYAN (R-1,2) MR. S K DEKA (R-1,2)
30	<b>WITH</b> <a href="#">RSA/110/2021</a>	JUGAL KUMAR SAIKIA <b>Versus</b> SANJIB DAS AND 3 ORS.	MR. P P DAS MR B DEKA	MR. S SARMA (R-1,2) MR. J DEKA (R-1,2) MR. T K BHUYAN (R-1,2) MR. S K DEKA (R-1,2) MR. J DEKA
31	<a href="#">RSA/113/2021</a>	ON THE DEATH OF AMAL DAS HIS HEIRS AND LEGAL REPRESENTATIVES NAMELY 1.1) SMT. SARADA DAS <b>Versus</b> SMTI. PARUL DAS AND ANR	MR. A C SARMA MR G BHARADWAJ MR B DEORI	
32	<a href="#">FAO/36/2023</a> CAVT. NO.07272/023, FIXED <b>WITH</b> <a href="#">I.A.(Civil)/2044/2023</a> in <a href="#">FAO/36/2023</a>	MAKHANI BARUAH AND ANR. <b>Versus</b> HARI NARAYAN BORAH AND 6 ORS.	MR. M NATH MR. D P BORAH MR U GHOSH	MR R CHAKRAVORTY MS. R. ENGJAIPI FOR CAVEATOR
33	<a href="#">Review.Pet./55/2023</a>	MAKHANI BARUAH AND ANR <b>Versus</b> HARI NARAYAN BORAH AND 6 ORS.	MR. M NATH MR. D P BORAH MR U GHOSH	MR R CHAKRAVORTY MS. R. ENGJAIPI FOR CAVEATOR
34	<a href="#">MACApp./18403/2019</a> (Filing Number)	SUKUMAL BASUMATARY <b>Versus</b> MUSSTT. SAFIA KHATUN AND 8 ORS.	MR H BARUAH MR P P PHUKAN	
35	<a href="#">MFA/56/2023</a> WITH LCR	SRI SUKUMAL BASUMATARY <b>Versus</b> MUSSTT. SAFIA KHATUN AND 8 ORS		
36	<a href="#">MFA/63/2023</a> WITH LCR	KANAN SARKAR AND ANR. <b>Versus</b> THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	MR. B DEKA DY.S.G.I.
37	<a href="#">MFA/137/2023</a> WITH LCR	TULSI GOWALA AND ANR <b>Versus</b> THE UNION OF INDIA	MR B C DAS MS J KALITA	MRS. R DEVI SC, NF RLY
38	<a href="#">RSA/137/2023</a> WITH LCR	MD. ABDUL HOQUE AND 8 ORS. <b>Versus</b> MD.SIRAJUDDIN AND 5 ORS.	F K R AHMED J UDDIN MR F A AHMED	MR. S D PURKAYASTHA (r- 1,2,4,5,6)
39	<a href="#">Cont.Cas(C)/533/2023</a>	SAMAR ALI AND 2 ORS. <b>Versus</b> SABED ALI @ SABEDULLA AND 8 ORS.	MR. N SARKAR MR P K BASU MR A BANERJEE	
40	<a href="#">FAO/38/2024</a> FIXED <b>WITH</b> <a href="#">I.A.(Civil)/1577/2024</a> in <a href="#">FAO/38/2024</a>	DNP LIMITED <b>Versus</b> PRANJAL PHUKAN	MR. B K DAS MR H P GUWALA H P NEOG	
40	<a href="#">FAO/49/2024</a> FIXED	SRIMOTI AIKAN DAS <b>Versus</b> PRADIP BONGJONG AND 4 ORS	MR. B K DAS MR H P GUWALA H P NEOG SADHAN KALITA MS P BORUA MR SUMANTH KAKATI MR P DAS GUNJAN DAS	

	<b>WITH</b> <a href="#">I.A.(Civil)/1809/2024</a> in FAO/49/2024	SRIMOTI AIKAN DAS <b>Versus</b> PRADIP BONGJONG AND 4 ORS	SADHAN KALITA MS P BORUA MR SUMANTH KAKATI MR P DAS GUNJAN DAS	
41	<a href="#">I.A.(Civil)/455/2024</a> in Review.Pet./93/2022 (D/O) & MACAp./270/2019 (D/O) in Review.Pet./93/2022	MITALI SONOWAL MECH AND 2 ORS <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD. AND 3 ORS	MR. R C DAS MR. C. SHIL	MR. R GOSWAMI (R-4)
42	<a href="#">I.A.(Civil)/737/2024</a> FIXED in Arb.A./8603/2023 <b>WITH</b> <a href="#">Arb.A./8603/2023</a> (Filing Number)	JOHNSON EASTERN POWER <b>Versus</b> THE ENGINEER IN CHIEF, PHE DEPTT.  JOHNSON EASTERN POWER <b>Versus</b> THE ENGINEER IN CHIEF, PHE DEPTT. A	MR R KALITA	GA, MIZORAM
	<b>WITH</b> <a href="#">MC/19/2024</a>	JOHNSON EASTERN POWER <b>Versus</b> THE ENGINEER IN CHIEF,	MR ARNAB BISWAS	
43	<a href="#">I.A.(Civil)/1560/2024</a> WITH LCR, FIXED in MACApp./80/2021 <b>WITH</b> <a href="#">MACApp./80/2021</a>	RASHIDA BEGUM AND 4 ORS <b>Versus</b> NEW INDIA ASSURANCE CO. LTD.  NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> RASHIDA BEGUM AND 6 ORS (E)	MR. M AHMED  MRS B ACHARYA MR. A ACHARYA	MR. A ACHARYA MR. A ACHARYA
44	<a href="#">I.A.(Civil)/1616/2024</a> FIXED in RFA/5870/2024 <b>WITH</b> <a href="#">RFA/5870/2024</a> (Filing Number)	THE STATE OF ASSAM AND 5 ORS. <b>Versus</b> M/S SURAJ CONSTRUCTION  The State Of Assam And Ors <b>Versus</b> M/s Suraj Construction	MR. A BISWAS MS M DAS MR. P SAIKIA	MR D MONDAL (r-1 to 5) MR. M AHMED (r-1 to 5)
45	<a href="#">I.A.(Civil)/2036/2024</a> FIXED in CRP/12702/2022 <b>WITH</b> <a href="#">CRP/12702/2022</a> (Filing Number)	BHUPEN GOGOI <b>Versus</b> NASIR AHMED AND 2 ORS  BHUPEN GOGOI <b>Versus</b> NASIR AHMED AND 2 ORS (A)	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR. R S MISHRA  MR. P J SAIKIA, SR. ADV	
46	<a href="#">I.A.(Civil)/2092/2024</a> in MACApp./7844/2024  <b>WITH</b> <a href="#">MACApp./7844/2024</a> (Filing Number)	SANDHYA DEVI @ NATH AND 3 ORS. <b>Versus</b> IFFCO TOKIO GEN. INS. COMPANY LTD AND 2 ORS.  SANDYA DEVI @ NATH AND 3 ORS <b>Versus</b> IFFCO TOKIO GEN. INS COMPANY LTD AND 2 ORS A	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI MS. R LAILA  MR. A R AGARWALA	
47	<a href="#">I.A.(Civil)/2101/2024</a> in RFA/7539/2024  <b>WITH</b> <a href="#">RFA/7539/2024</a> (Filing Number)	ON THE DEATH OF BALENDRA KR. BHUYAN HIS LEGAL HEIRS ANJALI BHUYAN AND ORS. <b>Versus</b> BINITA PATGIRI AND ORS.  ON THE DEATH OF BALENDRA KR BHUYAN HIS LEGAL HEIRS ANJALI BHUYANAND ORS <b>Versus</b> BINITA PATGIRI AND ORS F	MR R K MOUR MR. A KABRA  MR. A KABRA	
	<b>WITH</b> <a href="#">I.A.(Civil)/7540/2024</a> (Filing Number)	ON THE DEATH OF BALENDRA KR BHUYAN HIS LEGAL HEIRS ANJALI BHUYANAND ORS <b>Versus</b> BINITA PATGIRI AND ORS F	MR. A KABRA	

**HEARING**

48	<a href="#">MACApp./9/2014</a> CAVT. NO. 759/2012 WITH LCR, FIXED	NATIONAL INSURANCE CO LTD <b>Versus</b> JOHMON THANGA KIPA and 7 ORS	MR. A SARMA MS. S ROY	MR. R P SARMAH MR. M R ADHIKARI MR. A K GUPTA MR. R S MISHRA FOR CAVEATOR MS. H TERANGPI
49	<a href="#">MFA/26/2023</a> WITH LCR, FIXED	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI GOLAMONI URANG AND ANR	MR. R GOSWAMI MS. P BORTHAKUR	MR A B DEY (R-1)
<b>STAY MATTERS</b>				
50	<a href="#">CRP(IO)/123/2015</a>	PIYUSH AGARWAL and 2 ORS <b>Versus</b> SMT. HEERA BARUA and 14 ORS	MR. R K BHUYAN MRA ZAMAN MR. K SAIKIA	MS.M DEVI(R- 2,3&9) MR. R BARUAH MR. A IKBAL MR.J ROY(R-1) MR.C CHAKRAVARTY(R-1) MS.R BEGUM(R- 2,3&9) MR.S BARTHAKURR-1 MS.S KAKATI(R-1)
51	<a href="#">Tr.P.(C)./42/2022</a>	JOYOSREE BISWAS @ SMTI. JOYSHREE BISWAS <b>Versus</b> SHINKU DAS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	
52	<a href="#">Tr.P.(C)./52/2022</a>	PRIYANKA BORPUJARI <b>Versus</b> MANJYOTI SHARMA	MR G KAKOTI MR. P THAKURIA MR. L R BORAH	MR. S N TAMULI MS. A BEGUM P DEKA

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LEAVE NOTE OF ADVOCATES FOR 19/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
4)	MR. J P SHARMA	01-07-2024	To	31-07-2024
5)	MR. O P BHATI	28-06-2024	To	04-08-2024
6)	MR. R L YADAV	15-07-2024	To	26-07-2024
7)	MS. K YADAV	15-07-2024	To	26-07-2024
8)	MR H Dey	17-07-2024	To	29-07-2024
9)	MR. R SARMAH	15-07-2024	To	25-07-2024
10)	MS M DAS	15-07-2024	To	24-07-2024
11)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
12)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
13)	K U AHMED	16-07-2024	To	22-07-2024
14)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
15)	MR. R K BHATRA	16-07-2024	To	19-07-2024
16)	MR. P MAHANTA	17-07-2024	To	22-07-2024
17)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
18)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
19)	MR S SARMA	16-07-2024	To	15-09-2024
20)	MS. N M DEKA	17-07-2024	To	20-12-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,19th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 15**

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL  
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">Crl.Pet./1228/2019</a> PART-HEARD, FIXED	MUSTT. SHAHNAZ RASUL @ MANSOOR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MR. A BHATTACHARJEE MS. K TALUKDAR	MD. A J ATIA G UDDIN (R2) MS J MARIYAM MS A H ATIA PP, ASSAM
<b>BAIL HEARING (BA)</b>				
2	<a href="#">Bail Appln./1161/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	ABUL KHAYER MD. SIDDIQUE <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
3	<a href="#">Bail Appln./1474/2024</a> WITH CASE RECORD(SCANNED COPY)	ABDUL GAFFAR @ ASHOBA <b>Versus</b> THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM	PP, ASSAM
<b>BAIL HEARING</b>				
4	<a href="#">AB/3136/2023</a>	HABEJ KHAN <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
5	<a href="#">AB/1286/2024</a>	MONJUR AHMED @ MONJURUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA	PP, ASSAM
6	<a href="#">AB/1468/2024</a>	IMTIAZ ANWAR <b>Versus</b> THE STATE OF ASSAM	MR. D GOSWAMI	PP, ASSAM
<b>ORDERS</b>				
7	<a href="#">I.A.(Crl.)/302/2024</a> PART-HEARD, LCR 2 FILES in <a href="#">Crl.Rev.P./273/2022</a> <b>WITH</b> <a href="#">Crl.Rev.P./273/2022</a>	JAMELA KHATOON, <b>Versus</b> MD. IBRAHIM ALI AND ANR.  MD. IBRAHIM ALI <b>Versus</b> JAMELA KHATOON AND ANR	   MD A HUSSAIN MR. M HOQUE	MR M HOQUE PP, ASSAM  MR. S HOQUE (R-1) MR. M ISLAM (R-1) PP, ASSAM

**HEARING**

8	<a href="#">W.P.(CrI.)/43/2022</a> PART-HEARD, FIXED	ALOK SARKAR <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR S DAS MR D J HALOI	GA, ASSAM MR. N D BHUYAN (r-7,9,10, R8) MR P D BHUYAN (r-7,9,10, R8) MR. A. M. SIDDIQUE MR. A. M. SIDDIQUE PP, ASSAM PP, ASSAM
9	<a href="#">I.A.(CrI.)/836/2023</a> PART-HEARD, WITH LCR 3 FILES, P.B.-1 <b>in</b> CrI.A./330/2023 <b>WITH</b> <a href="#">CrI.A./330/2023</a>	SUMAN SHARMA @ CHUMAN KR. SHARMA <b>Versus</b> THE STATE OF ASSAM AND ANR.  SUMAN SHARMA @ CHUMAN KR. SHARMA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S R GOGOI MR. T DEURI MS B DUTTA C. SARMAH  MR. S R GOGOI MR. T DEURI MS B DUTTA C. SARMAH	PP, ASSAM  MR N BARMAN (R-2) MS J BARMAN (R-2) MR B DEORI (r-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
4)	MR. J P SHARMA	01-07-2024	To	31-07-2024
5)	MR. O P BHATI	28-06-2024	To	04-08-2024
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8)	MR H Dey	17-07-2024	To	29-07-2024
9)	MR. R SARMAH	15-07-2024	To	25-07-2024
10)	MS M DAS	15-07-2024	To	24-07-2024
11)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
12)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
13)	K U AHMED	16-07-2024	To	22-07-2024
14)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
15)	MR. R K BHATRA	16-07-2024	To	19-07-2024
16)	MR. P MAHANTA	17-07-2024	To	22-07-2024
17)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
18)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
19)	MR S SARMA	16-07-2024	To	15-09-2024
20)	MS. N M DEKA	17-07-2024	To	20-12-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Friday,19th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 17**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Cont.Cas(C)/192/2023</a>	UTTAM KR ROY <b>Versus</b> NARAYAN KONWAR AND 3 ORS	MR. S K DAS MR R KARIM	
2	<a href="#">WP(C)/958/2024</a> FIXED	JAGADISH DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. A M KHAN MR T T MONI MR Z RAHMAN MR S PRODHANI	SC, AFDC
3	<a href="#">WP(C)/2485/2024</a>	PARASH KUMAR BHATTACHARJEE <b>Versus</b> THE CHIEF SECRETARY AND 7 ORS	PETITIONER IN PERSON	SC, IRRIGATION SC, FINANCE
4	<a href="#">WP(C)/3263/2024</a> FIXED	SWAPAN KR RAY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR. S RANA	GA, ASSAM
5	<a href="#">WP(C)/3428/2024</a> FIXED	M/S AFCONS ENGINEERING <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P P DUTTA MS P SARMA MS. P P DAS	GA, ASSAM
6	<a href="#">WP(C)/3539/2024</a>	BINOD KAIRI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	GA, ASSAM
7	<a href="#">WP(C)/3545/2024</a>	JAMANUL WARIS TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR S N ADHYAPAK MS B DAS	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
8	<a href="#">I.A.(Civil)/1998/2024</a> in Cont.Cas(C)/121/2024	CHANDRESWAR SAIKIA, <b>Versus</b> S. ABBASI AND 4 ORS.	MS D ANGANA	SC, WATER RESOURCE
	<b>WITH</b> <a href="#">Cont.Cas(C)/121/2024</a>	CHANDRESWAR SAIKIA <b>Versus</b> S. ABBASI AND 4 ORS.	MR. P TALUKDAR MS D ANGANA	MR R M DAS (R-2,3,4,5) MR R M DAS (R-2,3,4,5) MR. C SHARMA (R-1) MR. C SHARMA (R-1) D JAIN (R-2,3,4,5)
9	<a href="#">I.A.(Civil)/2053/2024</a> in Cont.Cas(C)/409/2023	S A ENTERPRISE <b>Versus</b> SH. ATUL JAIN AND ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	C SARMA

	<b>WITH</b> <a href="#">Cont.Cas(C)/409/2023</a>	S A ENTERPRISE <b>Versus</b> SH. ATUL JAIN AND 3 ORS.	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	MR R M DAS (r-2,3,4) MR. C SHARMA (r-2,3,4) D JAIN (r-2,3,4)
10	<a href="#">I.A.(Civil)/2062/2024</a> in <a href="#">Cont.Cas(C)/344/2023</a>	BISHURAM CHAUHAN <b>Versus</b> MD KHALILUDDIN AHMED	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH	
	<b>WITH</b> <a href="#">Cont.Cas(C)/344/2023</a>	BISHURAM CHAUHAN <b>Versus</b> CHANDAN SHARMA AND 2 ORS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH	
		<b>ADMISSION</b>		
11	<a href="#">WP(C)/5924/2019</a>	M/S BAJARANGBALI ENTERPRISES <b>Versus</b> NORTH EAST FRONTIER RAILWAY AND ANR.	MR. A DEB MR. S Z RAHMAN MR K DAS	SC, RAILWAY
12	<a href="#">WP(C)/5962/2019</a>	M/S SGCCL-DP (JV) <b>Versus</b> STATE OF ASSAM AND 3 ORS.	MR S S DEY MR. M NATH MR. D J KAPIL	GA, ASSAM
13	<a href="#">WP(C)/6085/2019</a>	KAMELA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR A A DEWAN MR B ISLAM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
14	<a href="#">WP(C)/6241/2019</a>	PURNIMA DAS <b>Versus</b> UNION OF INDIA AND 6 ORS	MR. A BHATTACHARJEE MR. A DHANUKA MR A DUTTA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
15	<a href="#">WP(C)/4441/2020</a> FIXED	DR HARI RAM DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K DEKA MR. M DAS	SC, PWD
16	<b>WITH</b> <a href="#">WP(C)/4465/2020</a>	GOPAYJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S K DEKA MR. M DAS	SC, PWD
17	<a href="#">WP(C)/2523/2022</a> FIXED	GAUTAM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S DIHINGIA MR I HASSAN	GA, ASSAM SC, G.H.C
18	<a href="#">WP(C)/2704/2022</a>	EASTERN ENVO PROTECT <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS. F BEGUM MS S Z HAYAT	SC, HEALTH SC, PWD
19	<a href="#">WP(C)/3079/2022</a>	M/S PARGHAT KAIBARTA MIN SILPA SAMABAI SAMITI LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS	GA, ASSAM MR. N C DAS (r-6) MS. M DEVI (r-6) MR. A DAS (r-6) MS M BORAH(r-6)
20	<b>WITH</b> <a href="#">WP(C)/2744/2022</a>  CAVT. NO. 04352/022,	CHITRA DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. K BARUAH MR DEBA SARMAH MS N SHYAM	GA, ASSAM MR. N C DAS MS. M DEVI FOR CAVEATOR
21	<b>WITH</b> <a href="#">WP(C)/6026/2022</a>	M/S PARGHAT KAIBARTA MIN SILPA SAMABAI SAMITI LTD. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MRS. R S CHOWDHURY MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN	GA, ASSAM MR. N C DAS MS. M DEVI (r-7) MR. A DAS (r-7) MS M BORAH (r-7)

22	<a href="#">WP(C)/3870/2022</a>	ZIAUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P D NAIR MR. M K HUSSAIN MR. H ROHMAN MR K U AHMED MR. A AHMED M ALOM	SC, P AND R.D. GA, ASSAM
23	<a href="#">WP(C)/7645/2022</a>	ON THE DEATH OF PARESH KUMAR ROY, HIS LEGAL HEIRS- SMT SEWALI DEVI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. U K DAS MS. B D SARMAH	SC, FOREST
24	<b>WITH</b> <a href="#">WP(C)/7635/2022</a>	AJIT KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. U K DAS MS. B D SARMAH	SC, FOREST
25	<a href="#">WP(C)/2002/2023</a> B/O	ANUP TRADE AND TRANSPORT (P) LTD <b>Versus</b> UNION OF INDIA AND 5 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA	MR. P K ROY (r-2 TO 6) MR. S K CHAKRABORTY (r-2 TO 6) MRS. A CHAKRABORTY (r-2 TO 6) MS. M DUTTA (r-2 TO 6) DY.S.G.I. SC, F C I
26	<a href="#">WP(C)/2670/2023</a> FIXED	SUBIR PAUL <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, BTC
27	<a href="#">WP(C)/5589/2023</a> B/O	AMAR GUPTA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H AGARWAL MR J SINGH MS P GUPTA MS S JAIN	MR. A K SAHEWALLA (R-2 TO 6) MR. W SHARMA (R-2 TO 6) MR D GOSWAMI (R-2 TO 6) MS Z DOLEY DY.S.G.I.
28	<a href="#">WP(C)/6048/2023</a> CAVT. NO.11672/023, WITH LCR	ASSAM CHEMICAL AND PHARMACEUTICAL PVT. LTD <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S CHAKRABORTY MR. A DHAR MD F FARIDI	GA, ASSAM MR. K M HALOI FOR CAVEATOR
29	<a href="#">WP(C)/6552/2023</a>	IMAMUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR D KALITA	SC, FOREST
30	<a href="#">WP(C)/6692/2023</a>	DILIP HUZURI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. M KALITA MR. N M DAS MR. J HATIMURIA MR G BARUAH	MRS. R DEVI MD S ALI (R-4) MR S AHMED (r-4) MR B HAZARIKA (r-4) MS S DAS (r-5) MR M RAHMAN (R-4) I AMIN (R-4) MS. H DAS (r-5) DY.S.G.I.
31	<a href="#">WP(C)/7555/2023</a> FIXED	GANAKPARA FISHERY CO-OPERATIVE SOCIETY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B D DAS MRS R DEKA MR. F A HASSAN	SC, AFDC
32	<a href="#">WP(C)/1794/2024</a> B/O	NABA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M H ANSARI MR. S ALIM	SC, PWD SC, EDU
33	<a href="#">WP(C)/3065/2024</a> FIXED	DIBRUGARH FISHERY CO-OPERATIVE SOCIETY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MS F BEGUM	GA, ASSAM SC, FISHERY SC, M A C
34	<a href="#">WP(C)/3071/2024</a> FIXED	ANIL DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N BORAH N AHMED	GA, ASSAM SC, AFDC SC, FISHERY SC, M A C
35	<b>WITH</b> <a href="#">WP(C)/1346/2022</a>	PRAKASH CH. KAKATI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	GA, ASSAM SC, REVENUE SC, M A C

36	<b>WITH</b> <a href="#">WP(C)/1421/2022</a>	PULAK GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	GA, ASSAM SC, M A C SC, REVENUE
37	<b>WITH</b> <a href="#">WP(C)/4651/2022</a>	ROWMARI PHUKON FADIA SELF HELP GROUP <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR D KALITA	GA, ASSAM SC, M A C
38	<b>WITH</b> <a href="#">WP(C)/4659/2022</a>	M/S SAIKHOWA SADIYA MIN SAMBAI SAMITI LIMITED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	GA, ASSAM SC, M A C
39	<b>WITH</b> <a href="#">WP(C)/4662/2022</a>	NATUN GOTONGA R H SELF HELP GROUP AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR D KALITA	GA, ASSAM SC, M A C
40	<b>WITH</b> <a href="#">WP(C)/3079/2024</a>	NITU DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM	GA, ASSAM SC, M A C SC, AFDC
41	<b>WITH</b> <a href="#">WP(C)/3086/2024</a>	DIBRU DANGARI RIVER PART-I MIN SAMABAY SAMITY LTD. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. N K KALITA	GA, ASSAM SC, M A C SC, FISHERY
42	<b>WITH</b> <a href="#">WP(C)/3087/2024</a>	RANJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MS F BEGUM	GA, ASSAM SC, M A C SC, FISHERY SC, AFDC
43	<b>WITH</b> <a href="#">WP(C)/3156/2024</a>	M/S SAIKHOWA SADIYA MEEN SAMABAI SAMITI LIMITED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MS S DEV	GA, ASSAM SC, FISHERY SC, M A C
44	<b>WITH</b> <a href="#">WP(C)/3163/2024</a>	GAMIRI KAIBARTA COOPERATIVE FISHERY SOCIETY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D SAIKIA	GA, ASSAM SC. FOR MISSING AUTONOMOUS COUNCIL SC, FISHERY
45	<b>WITH</b> <a href="#">WP(C)/3195/2024</a>	GOROIMARI MIN SILPA SS LTD <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	GA, ASSAM SC, AFDC SC, M A C
46	<b>WITH</b> <a href="#">WP(C)/3198/2024</a>	RAJEN DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	GA, ASSAM SC, AFDC SC, M A C
47	<b>WITH</b> <a href="#">WP(C)/3200/2024</a>	ARUP DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	GA, ASSAM SC, AFDC SC, M A C

48	<b>WITH</b> <a href="#">WP(C)/3205/2024</a>	NARAYAN DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	GA, ASSAM SC, AFDC SC, M A C
49	<b>WITH</b> <a href="#">WP(C)/3206/2024</a>	RABINDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	GA, ASSAM SC, AFDC SC, M A C
50	<b>WITH</b> <a href="#">WP(C)/3207/2024</a>	BHRIGU KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	GA, ASSAM SC, AFDC SC, M A C
<b><u>ORDERS</u></b>				
51	<a href="#">Cont.Cas(C)/259/2016</a>	PRADIP KUMAR NATH <b>Versus</b> SHRI PAUL BARUA,ACS	MR.A DHAR MRK K DAS MR.C DAS	MR.B CHETRI
52	<a href="#">WP(C)/6906/2018</a>	MRIDUL UDDIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MS A DAS	GA, ASSAM
53	<a href="#">WP(C)/7359/2018</a>	HEBAL MUSHAHARY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P N GOSWAMI MR. K P PATHAK MR. R R Gogoi	GA, ASSAM SC, BTC MR. S NEOGI
54	<a href="#">Cont.Cas(C)/650/2019</a>	JAGEN BASUMATARY <b>Versus</b> ABINASH PURUSHOTTAM JOSHI AND 5 ORS.	MR. T DEURI MR. K BASUMATARY	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS. P PATHAK MR. M BORAH MR. A KHOUND MR A TALUKDAR
55	<a href="#">WP(C)/6873/2019</a>	DEBO KUMAR NARAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. N N B CHOUDHURY MR. M DEWAN MR S DAS	GA, ASSAM SC, M A C
56	<a href="#">WP(C)/3143/2020</a>	ASKIR ALI <b>Versus</b> THE STATE OF ASSAM	MR K P PATHAK MR. P N GOSWAMI MR. H CHOUDHURY	GA, ASSAM MR. P K BARMAN
57	<a href="#">Cont.Cas(C)/719/2022</a>	DHANANJAY BASUMATARY <b>Versus</b> ANURAG GOEL	J U AHMED MR S R NAWAZ MR S A REEYAZ	MR. D SAIKIA MS. R B BORA MR. S BORA
58	<a href="#">I.A.(Civil)/1784/2022</a> in Co.Pet./10/2015	JALANNAGAR DEVELOPMENT PVT. LTD. <b>Versus</b> HDFC BANK LIMITED AND 2 ORS.	MR K KHANNA MS M DAS	MR. G DUTTA
	<b>WITH</b> <a href="#">Co.Pet./10/2015</a>	HDFC BANK LIMITED <b>Versus</b> CHOTATINGRAI TEA ESTATE PRIVATE LIMITED	MR.D KALITA MR D SENAPATI MR.R R KAUSHIK MR.M SHARMA	MR. D MOZUMDER MR.D BARUAH MR K KHANNA MR D DAS MS.B DAS MR.N B P SINGHA MR. P BORAH MR. S BISWAS MS.N UPADHYAY
59	<a href="#">Cont.Cas(C)/287/2023</a>	M/S RANA CONSTRUCTION AND ENGINEERS PVT. LTD. <b>Versus</b> MRIDUL DAS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MR. H G HAZARIKA	MR. R DHAR(R-1) MS TOSHISENLA(R-1) A LONGKUMER(R-1)
60	<a href="#">Cont.Cas(C)/357/2023</a>	BRAJESH KUMAR SAH <b>Versus</b> SUBODH CHANDRA DAS	MR H BURAGOHAIN MS R SAHA	MR. S C BISWAS MS A BORAH

61	<a href="#">Cont.Cas(C)/480/2023</a>	ANSUMWI NARZARY <b>Versus</b> AKASH DEEP AND ANR	MR. U K NAIR MR. A BORO MR. D THAOSEN H. DAIMARY	MR. D SAIKIA (R-2) MR. B CHOUDHURY (R1) MS. R B BORA (r-2) MR. S BORA (R1) MR. R K MUSHAHARY (R-2)
62	<a href="#">Cont.Cas(C)/151/2024</a>	BHABANI RABHA <b>Versus</b> AKASH DEEP	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	MR. D SAIKIA (r-1) MR. S BORA (r-1) MR. S R RABHA (r-1)
63	<a href="#">Cont.Cas(C)/153/2024</a>	M/S INFOTECH SOLUTION AND ANR <b>Versus</b> CHETAN KUMAR SRIVASTAVA AND ANR	MR. P BHOWMICK MR. D THAOSEN MR J LOTHAN	MR. B CHAKRAVARTY
64	<a href="#">Cont.Cas(C)/154/2024</a>	M/S THARAD TRADING CO. <b>Versus</b> JAYANT NARLIKAR AND 2 ORS.	MR. N J GOGOI M.A. BEGUM MS. S DEB	MR. B GOGOI (r-1) MR P NAYAK (r-1) MR A CHALIHA (r-1)
65	<a href="#">WP(C)/2349/2024</a> B/O	DR. RAHMAT ALI LASKAR <b>Versus</b> THE STATE OF MAHARASHTRA AND 9 ORS	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	

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LEAVE NOTE OF ADVOCATES FOR 19/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
4)	MR. J P SHARMA	01-07-2024	To	31-07-2024
5)	MR. O P BHATI	28-06-2024	To	04-08-2024
6)	MR. R L YADAV	15-07-2024	To	26-07-2024
7)	MS. K YADAV	15-07-2024	To	26-07-2024
8)	MR H Dey	17-07-2024	To	29-07-2024
9)	MR. R SARMAH	15-07-2024	To	25-07-2024
10)	MS M DAS	15-07-2024	To	24-07-2024
11)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
12)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
13)	K U AHMED	16-07-2024	To	22-07-2024
14)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
15)	MR. R K BHATRA	16-07-2024	To	19-07-2024
16)	MR. P MAHANTA	17-07-2024	To	22-07-2024
17)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
18)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
19)	MR S SARMA	16-07-2024	To	15-09-2024
20)	MS. N M DEKA	17-07-2024	To	20-12-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,19th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 18**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
1	<a href="#">Crl.Pet./742/2024</a>	CHINTAN JAIN <b>Versus</b> CBI/AC-1/NEW DELHI	MS. J BAISHYA MR. K BAISHYA MS. N KAKATI	SC, CBI
<b>MOTION (BA)</b>				
2	<a href="#">Bail Appln./2053/2024</a>	RAJIB PEGU <b>Versus</b> THE STATE OF ASSAM	MR. S K SINGHA MR. M K NEOG	PP, ASSAM
3	<a href="#">Bail Appln./2054/2024</a>	JAYANTA PATIR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S K SINGHA MR. M K NEOG	PP, ASSAM
4	<a href="#">Bail Appln./2055/2024</a>	MOMOR ALI SK <b>Versus</b> STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
5	<a href="#">Bail Appln./2056/2024</a>	SHAJAHAN AHMED <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
6	<a href="#">Bail Appln./2058/2024</a>	HAMIDUL MONDAL @ HAMIDUL MANDAL AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
7	<a href="#">Bail Appln./2059/2024</a>	MASTUFA AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
<b>MOTION</b>				
8	<a href="#">Crl.Rev.P./261/2024</a> FIXED	DR. BISWAJIT SURAJ MALAKAR <b>Versus</b> SMT. SMRITILEKHA KAKOTY	MR P KATAKI MR S P DAS MS C BORA MS. S BAISHYA	MS G DAS R. CHAUHAN MR R DAS MS A CHOPHY

9	<a href="#">AB/1663/2024</a> FIXED	MEHDI HASSAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
<b>WITH</b>				
10	<a href="#">AB/1532/2024</a>	MAINUL HOQUE MONDAL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
11	<a href="#">AB/1823/2024</a>	BIJOY KUMAR GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MR. N M DAS	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
12	<a href="#">Bail Appln./4037/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	SHOAIB AKHTAR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
13	<a href="#">Bail Appln./121/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	SIIVICHO JOHN THRO AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR R AKHTAR	PP, ASSAM
14	<a href="#">Bail Appln./609/2024</a>	FAZLUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
15	<a href="#">Bail Appln./998/2024</a> WITH CASE RECORD(SCANNED COPY)	RAJU DAS <b>Versus</b> THE STATE OF ASSAM	MR U S BORGHAIN	PP, ASSAM
16	<a href="#">Bail Appln./1078/2024</a> WITH CASE RECORD(SCANNED COPY)	ABU SAYED KHAN <b>Versus</b> THE UNION OF INDIA	MR. T DEURI MS N DAS MS A DAS	SC, NCB
17	<a href="#">Bail Appln./1372/2024</a> WITH OFFICE NOTE, FIXED	NUMAN UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. K K DEKA MS D RABHA	PP, ASSAM
18	<a href="#">Bail Appln./1423/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	HABIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S MUNIR	PP, ASSAM
19	<a href="#">Bail Appln./1505/2024</a> WITH CASE RECORD(SCANNED COPY)	MD. AJAJUDDIN <b>Versus</b> UNION OF INDIA	MR. P K SAHARIA MS K DAS	SC, NCB
20	<a href="#">Bail Appln./1542/2024</a> FIXED	NAJIM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED DR. R HOQUE MR. MUSTAFA HUSSAIN	PP, ASSAM
21	<a href="#">Bail Appln./1684/2024</a> FIXED	MD. JOHIRUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR M HOQUE	PP, ASSAM
22	<a href="#">Bail Appln./1693/2024</a> FIXED	HAMIDA BEGUM <b>Versus</b> THE STATE OF ASSAM	MISS. M DAS MD. S ISLAM MR. M DEKA	PP, ASSAM
23	<a href="#">Bail Appln./1697/2024</a>	ALI SAHEB <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
24	<a href="#">Bail Appln./1722/2024</a>	MOKSED MIAH @ MOKSEDUL ALOM @ FAKIR <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MR. RASHIDUL ISLAM MR A K DAS	PP, ASSAM
25	<a href="#">Bail Appln./1729/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	JABIR AHMED @ JABIR UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM



26	<a href="#">Bail Appln./1812/2024</a> FIXED	LAKHAN CHOUDHURY @ DIPAK AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A DASGUPTA MR J K SHARMA	PP, ASSAM
	<b>WITH</b>			
27	<a href="#">Bail Appln./1986/2024</a>	JIREN SARKAR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A BURAGOHAİN MR. M KHAN MS J AKTAR	PP, ASSAM
28	<a href="#">Bail Appln./1858/2024</a> FIXED	KURPAN ALI <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. A R HAZARIKA SADDAM HUSSAIN	PP, ASSAM
29	<a href="#">Bail Appln./1919/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD. KAMRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
30	<a href="#">Bail Appln./1926/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	PREM GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. R SEKHAR A BORMAN	PP, ASSAM
31	<a href="#">Bail Appln./1967/2024</a> FIXED	OHED ALI @ AHED ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN SK ABDULLAH	PP, ASSAM
32	<a href="#">Bail Appln./1998/2024</a> FIXED	MASTAK UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI PP, ASSAM
33	<a href="#">Bail Appln./2018/2024</a> FIXED	NIHAR UDDIN BARBHUIYA @ NIHARUDDIN BARBHUIYA <b>Versus</b> THE UNION OF INDIA	MR. S NEOG MS. S G BARUAH MR. B BORGHOAIN MR B SAIKIA	DY.S.G.I.
<b><u>BAIL HEARING</u></b>				
34	<a href="#">AB/472/2023</a> FIXED	JINTU GOGOI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARYYA	PP, ASSAM
35	<a href="#">AB/2949/2023</a> FIXED	DEEJIT PAUL <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
36	<a href="#">AB/2990/2023</a> FIXED	SAMSUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
37	<a href="#">AB/263/2024</a> FIXED	IBRAHİM ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
38	<a href="#">AB/893/2024</a> FIXED	NURUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MR M AHMED	PP, ASSAM
39	<a href="#">AB/971/2024</a> FIXED	AMIRUL HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMİM RAHMAN	PP, ASSAM
	<b>WITH</b>			
40	<a href="#">AB/1015/2024</a>	MANİK CH DEBNATH <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	PP, ASSAM
41	<a href="#">AB/1122/2024</a> AB 1090/2024(D/O), OFFICE NOTE	JAHANARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	MR Z HUSSAIN (R-2) MS B B AHMED (R-2) MR. RASHİDUL ISLAM (R-2) PP, ASSAM
	<b>WITH</b>			
42	<a href="#">AB/1311/2024</a>	MONİMUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MR. A CHAUDHURY MR. N HAQUE MR. A K AZAD MR M HUSSAIN	PP, ASSAM

43	<a href="#">AB/1237/2024</a> FIXED	NIZAM UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	ALHAJJ I UDDIN(R-2) MRS. R MOMTAZ(R-2) MR R HOQUE(R-2) PP, ASSAM MR. A I UDDIN(R-2)
44	<a href="#">AB/1291/2024</a> FIXED	MRINAL PATHAK <b>Versus</b> THE STATE OF ASSAM	MR. B P BORAH MR P J DUTTA A KALITA MR. A KHANDAKAR	PP, ASSAM
45	<a href="#">AB/1294/2024</a> FIXED	NAYAN MONI SARMA <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL	PP, ASSAM
46	<a href="#">AB/1576/2024</a> FIXED	ABDUL RAHIM @ BHAKTO <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A K AZAD MR N JAMAL MR. I HUSSAIN	PP, ASSAM
47	<a href="#">AB/1770/2024</a> FIXED	GAYATRI SONOWAL <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. N SARKAR MR P K BASU MR A BANERJEE	PP, ASSAM

#### **ORDERS**

48	<a href="#">I.A.(CrI.)/500/2020</a> BA 2017/2020(D/O) <b>in</b> Bail Appln./2017/2020	THE STATE OF ASSAM <b>Versus</b> SANGITA LAISHANGBAM @ L SANGITA RANI	PP, ASSAM	MR. D BORA MR. N MAHAJAN MR S T ADNAN
49	<a href="#">Review.Pet./149/2022</a> IN MFA 15/2011(D/O), WITH LCR	M/S NORTH EAST IODISED SALT (P) LTD. <b>Versus</b> UNION OF INDIA.	MR. K P MAHESWARI MS. M SHARMA MS. C SAHA	MRS. UMA CHAKRABORTY MS. M CHATTERJEE
50	<a href="#">Review.Pet./51/2023</a> IN MAC.APP. 368/2017(D/O), WITH LCR	RINKU SINGH @ RINKU KUMARI <b>Versus</b> NEW INDIA ASSURANCE CO LTD.	MR K BHUYAN MR. M U E BHUYAN	MR. S DUTTA MS S MOCHAHARI MR. S DUTTA
51	<a href="#">Review.Pet./72/2023</a> MAC.APP. 269/2018(D/O)	ARUN CHANDA <b>Versus</b> THE BRANCH MANAGER AND 2 ORS.	MR. J P SHARMA	MR. K K BHATTA
52	<a href="#">CrI.Pet./328/2024</a>	PULAK KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY U U KHAN	PP, ASSAM
53	<a href="#">CrI.Pet./435/2024</a> WITH LCR 2 FILES, FIXED	GAUTAM ROY <b>Versus</b> THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	PP, ASSAM
54	<a href="#">I.A.(Civil)/1574/2024</a> IN RSA 170/2009(D/O) <b>in</b> Review.Pet./5623/2024	ON THE DEATH OF PESA RANI RAVANI HER LEGAL HEIRS AND ORS <b>Versus</b> ON THE DEATH OF HANGSHA RABHA HIS LEGAL HEIRS PHAGUNI RABHA AND ORS	MR. M TALUKDAR MS. M TALUKDAR MR. P P DUTTA	

#### **WITH**

[Review.Pet./5623/2024](#)  
(Filing Number)

ON THE DEATH OF PESA RANI RAVANI  
HER LEGAL HEIRS KAMAL SWARGIARY  
AND ORS  
**Versus**  
ON THE DEATH OF HANGSHA RABHA HIS  
LEGAL HEIRS PHAGUNI RABHA AND ORS

MR. M TALUKDAR

#### **HEARING**

55	<a href="#">CrI.A./184/2009</a> WITH LCR 1 BUNDLE, FIXED	RAKESH KUMAR, <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION,	MR.N BARUAH MR.M K SHARMA MR D GOGOI, AMICUS CURIAE MR.J GOGOI	SC, CBI
56	<a href="#">CrI.A./59/2018</a> WITH LCR 8 FILES, FIXED	PARAMA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H BEZBARUA MR. S J SARMAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
4)	MR. J P SHARMA	01-07-2024	To	31-07-2024
5)	MR. O P BHATI	28-06-2024	To	04-08-2024
6)	MR. R L YADAV	15-07-2024	To	26-07-2024
7)	MS. K YADAV	15-07-2024	To	26-07-2024
8)	MR H Dey	17-07-2024	To	29-07-2024
9)	MR. R SARMAH	15-07-2024	To	25-07-2024
10)	MS M DAS	15-07-2024	To	24-07-2024
11)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
12)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
13)	K U AHMED	16-07-2024	To	22-07-2024
14)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
15)	MR. R K BHATRA	16-07-2024	To	19-07-2024
16)	MR. P MAHANTA	17-07-2024	To	22-07-2024
17)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
18)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
19)	MR S SARMA	16-07-2024	To	15-09-2024
20)	MS. N M DEKA	17-07-2024	To	20-12-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,19th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 20**

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION  
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/3550/2024</a>	SHAMS UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	SC, ELEM. EDU
2	<a href="#">WP(C)/3553/2024</a>	PHANINDRA PEGU <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A C BORBORA MRS. R BORBORA MS. N DEY MR K KALITA MR. U SAIKIA	SC, SEC. EDU.
3	<a href="#">WP(C)/3555/2024</a>	NASIR UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H BARBHUIYA MS R RAJKHOWA	SC, SEC. EDU.
4	<a href="#">WP(C)/3557/2024</a>	PARIKSHIT TAMULI AND 23 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR R SENSUA MR. K MOHAMMED G KAUSHIK	SC, ELEM. EDU SC, SCERT, ASSAM SC, FINANCE
5	<a href="#">WP(C)/3564/2024</a>	ANJAN JYOTI DAS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. A DEKA MR. T K BHUYAN MR A ALI MS. M KHATUN	SC, HIGHER EDU
<b>ADMISSION</b>				
6	<a href="#">Crl.Pet./32/2024</a> PART-HEARD, FIXED	ABHIJIT SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MS N SAIKIA MR. R K PRADHAN MR. A K SAIKIA	MR. P J BARMAN(R-4) MR W R MEDHI(R-4) MR P TALUKDAR(R-4) PP, ASSAM
7	<a href="#">WP(C)/6005/2014</a> FIXED	DR. ABDUL MANNAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.B D KONWAR MR.R KALITA MR.A ALI MRS.J M KONWAR MS.S BARUA	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH SC, HIGHER EDUCATION
8	<a href="#">WP(C)/6870/2021</a> FIXED	DHARMA PRABHA DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA	SC, ELEM. EDU GA, ASSAM SC, TREASURY
9	<a href="#">WP(C)/5190/2022</a> FIXED	DILIP KUMAR BAIRAGI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P J SAIKIA MR. R S MISHRA MR K J SAIKIA	SC, SEC. EDU.
10	<a href="#">WP(C)/5509/2022</a> FIXED	MOMI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, EDU SC, FINANCE

11	<a href="#">WP(C)/1119/2023</a> FIXED	BHARAT CH. DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. A TALUKDAR	MR. S R BORUAH (R-5) SC, SEC. EDU. SC, FINANCE DEPTT.
12	<a href="#">WP(C)/2458/2023</a> FIXED	DR. PRABODH CHANDRA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M BISWAS D TALUKDAR S K DAS	SC, HIGHER EDU SC, AG MR. S K MEDHI
13	<a href="#">WP(C)/3878/2023</a> FIXED	DR. LOKMAN ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MR N Z CHOUDHURY	SC, HIGHER EDU
14	<a href="#">WP(C)/4678/2023</a> FIXED	BIKASH PURKAYASTHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MR D K ROY	GA, ASSAM SC, SEC. EDU.
15	<a href="#">WP(C)/7560/2023</a> FIXED	ANWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MS J AKTAR	SC, HIGHER EDU SC, SEC. EDU.
16	<a href="#">WP(C)/437/2024</a> FIXED	ZIAUL KARIM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR. A K HANNAN	SC, ELEM. EDU MR B DEURI, G.A. ASSAM
17	<a href="#">WP(C)/1068/2024</a> FIXED	HARENDRA DEV SARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S HOQUE MS. A BORUAH MR. M DEKA MS. E SIDDIQUI	GA, ASSAM SC, SEC. EDU. SC, FINANCE DEPTT.
18	<a href="#">WP(C)/3470/2024</a> FIXED	SULTAN AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
<b>ORDERS</b>				
19	<a href="#">Cont.Cas(C)/461/2021</a> FIXED	KAWAIMARI NA-PAMUA L.P. SCHOOL <b>Versus</b> BIJOYA CHOUDHURY, ACS AND ANR.	MR. N BORAH MR H MAZUMDER MR P K BORA	MR. D SAIKIA MR. P K BORAH MS. N PHUKAN MS P DAS SC, SSA
20	<a href="#">WP(C)/7786/2022</a> FIXED	KANIKA NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR G J SHARMA MR S NATH	SC, EDU SC, FINANCE DEPTT. SC, U G C
<b>WITH</b>				
21	<a href="#">WP(C)/7405/2022</a>	SANATH KUMAR DEB <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR G J SHARMA MR S NATH	SC, EDU SC, FINANCE DEPTT. SC, U G C
22	<a href="#">WP(C)/3150/2023</a> FIXED	ZAHIDA KHATUN @ JAHIDA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD. B HUSSAIN	SC, SEC. EDU. SC, FINANCE
23	<a href="#">Review.Pet./92/2024</a> WP(C) 5984/2023(D/O), FIXED	THE UNION OF INDIA AND ANR <b>Versus</b> SANJIB BHARTI AND ORS.	MR. K K PARASAR	MR. R MAZUMDAR
24	<a href="#">I.A.(Civil)/1226/2024</a> FIXED in WP(C)/1309/2024	SOURAV DEY AND ANR <b>Versus</b> MONUJ DOWERAH AND 3 ORS	MR R DHAR MR N N UPADHYAYA MR N N UPADHYAYA MR. B B KAKATI	SC, HIGHER EDU MR. B K DAS
<b>WITH</b>				
	<a href="#">WP(C)/1309/2024</a>	MONUJ DOWERAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR H P GUWALA	SC, HIGHER EDU MR R DHAR (R-4,5) MR N N UPADHYAYA (R-4,5) MR D BORUAH MR. B B KAKATI (R-4,5)
25	<a href="#">I.A.(Civil)/1865/2024</a> FIXED in WP(C)/1758/2024	SMTI. RINKU SWARGIARY <b>Versus</b> JURITI MEDHI BAISHYA AND 4 ORS	MR J ABEDIN MR. S C BISWAS MR. S C BISWAS MS. U NANDA MS A BORAH	SC, HIGHER EDU MR J PAYENG MR B C MUCHAHARY MRS. A BASUMATARY SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 19/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
4)	MR. J P SHARMA	01-07-2024	To	31-07-2024
5)	MR. O P BHATI	28-06-2024	To	04-08-2024
6)	MR. R L YADAV	15-07-2024	To	26-07-2024
7)	MS. K YADAV	15-07-2024	To	26-07-2024
8)	MR H Dey	17-07-2024	To	29-07-2024
9)	MR. R SARMAH	15-07-2024	To	25-07-2024
10)	MS M DAS	15-07-2024	To	24-07-2024
11)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
12)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
13)	K U AHMED	16-07-2024	To	22-07-2024
14)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
15)	MR. R K BHATRA	16-07-2024	To	19-07-2024
16)	MR. P MAHANTA	17-07-2024	To	22-07-2024
17)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
18)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
19)	MR S SARMA	16-07-2024	To	15-09-2024
20)	MS. N M DEKA	17-07-2024	To	20-12-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,19th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 21**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2061/2024</a>	MD. MOHIRUDDIN ALI <b>Versus</b> THE STATE OF ASSAM	MR. S ALIM	PP, ASSAM
<b>MOTION</b>				
2	<a href="#">Crl.Rev.P./264/2024</a>	DR. SURYA KUMAR SAIKIA <b>Versus</b> SMTI. DWIPANNITA KALITA	MRS K M SAIKIA	
	<b>WITH</b> <a href="#">I.A.(Crl.)/624/2024</a> <b>in</b> Crl.Rev.P./264/2024	DR. SURYA KUMAR SAIKIA <b>Versus</b> SMTI. DWIPANNITA KALITA	MRS K M SAIKIA	
3	<a href="#">Crl.Rev.P./265/2024</a>	PANCHANAN PHUKAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A LAL MR A BRAHMA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/625/2024</a> <b>in</b> Crl.Rev.P./265/2024	PANCHANAN PHUKAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A LAL MR A BRAHMA	PP, ASSAM
4	<a href="#">AB/1819/2024</a>	HUSSAIN ALI SIKDER AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MR. M ALI H R KHAN	PP, ASSAM
<b>ADMISSION</b>				
5	<a href="#">Crl.Pet./1289/2019</a> WIT LCR 4 FILES(SCANNED COPY)	AKHIL GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MR. D GOGOI	PP, ASSAM
6	<a href="#">Crl.Pet./786/2021</a>	M/S PREMIUM BONDED WAREHOUSE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA MR. M K GOGOI	MR. P N GOSWAMI (R-2) PP, ASSAM
7	<a href="#">Crl.Pet./261/2022</a> WITH LCR 1 FILE	ASHU HUSSAIN LASKAR AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. N H BARBHUIYA MS N J BEGUM	PP, ASSAM
8	<a href="#">Crl.Pet./483/2022</a> WITH LCR 1 FILE(SCANNED COPY)	AKHIL GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR R SENSUA MR D BORAH	PP, ASSAM

9	<a href="#">Crl.A./82/2023</a>	BHUPEN KUMAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. B PHUKAN MR N M HAZARIKA	MR. T BARUAH (R-2,3) MR. P BOIRAGI (R-2,3) MR. S J SARMAH (R-2,3) PP, ASSAM
	<b>WITH</b>			
10	<a href="#">Crl.A./84/2023</a>	BHUPEN KUMAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. B PHUKAN MR N M HAZARIKA	MR. P BOIRAGI (R-2,3) MR. S J SARMAH (R-2,3) PP, ASSAM
11	<a href="#">Crl.Rev.P./320/2023</a>	JAGADISH PRASAD SAH <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
12	<a href="#">Crl.Pet./389/2023</a> WITH LCR 1 FILE(SCANNED COPY)	RUHUL AMIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S ROY MR. M H LASKAR M. HOSSAIN	MS. R CHOUDHURY(R-2) MS F N ZAMAN(R-2) MS. B. HAZARIKA(R-2) PP, ASSAM
13	<a href="#">Tr.P.(Crl.)/22/2024</a> B/O	ZIARUL HOQUE <b>Versus</b> AZMAT ALI AHMED	MR. DILIP DEY	MR. S AHMED MS. M. KHATUN MS N AKTAR PP, ASSAM
14	<a href="#">Crl.A./210/2024</a>	INDRAJIT DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S DAS MR D J HALOI MR S A HUSSAIN MR R BARMAN MR. G BORA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/619/2024</a> <b>in</b> Crl.A./210/2024	INDRAJIT DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S DAS MR D J HALOI MR S A HUSSAIN MR R BARMAN MR. G BORA	PP, ASSAM
15	<a href="#">Crl.Rev.P./223/2024</a>	AMINUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A CHOUDHURY	
		<b>BAIL HEARING (BA)</b>		
16	<a href="#">Bail Appln./1042/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	ABHISEKH BARUAH <b>Versus</b> STATE OF ASSAM	C. K. BARUAH MRS J DUTTA MR. A K DEY	PP, ASSAM
17	<a href="#">Bail Appln./1873/2024</a> FIXED	ROFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED I AMIN MR. O ULLAH	PP, ASSAM
18	<a href="#">Bail Appln./1947/2024</a> FIXED	DIJUL SAIKIA @ NIPU SAIKIA <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
19	<a href="#">Bail Appln./2012/2024</a> FIXED	BIRI YAKAP <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
		<b>BAIL HEARING</b>		
20	<a href="#">AB/2661/2023</a> FIXED	SUDHIR KUMAR SOGANI <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY	MR. M S HUSSAIN PP, ASSAM
21	<a href="#">AB/212/2024</a> FIXED	HATIM ALI <b>Versus</b> THE STATE OF ASSAM	MR S HOQUE M ISLAM	PP, ASSAM
22	<a href="#">AB/223/2024</a> FIXED	AKRI ZAMAL SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
23	<a href="#">AB/924/2024</a> FIXED	LOKMAN HUSSAIN @ LUKMAN ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR M CHOUDHURY MR. M MONDAL	PP, ASSAM
24	<a href="#">AB/1358/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABBAS UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH MS. R DEVI	PP, ASSAM



25	<a href="#">AB/1371/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	SAHJALAL <b>Versus</b> THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
26	<a href="#">AB/1398/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	SAHAJAHAN MAZUMDER <b>Versus</b> THE STATE OF ASSAM	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
27	<a href="#">AB/1462/2024</a> FIXED	SAHJAHAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. A MOBARAQUE	PP, ASSAM
28	<a href="#">AB/1472/2024</a> FIXED	SRI KAMAL KUMAR CHETRY <b>Versus</b> THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM
29	<a href="#">AB/1477/2024</a> FIXED	NUR MAHAMMAD @ NUR MAHAMMAD ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR S ISLAM MR. J SAIKIA MR D DEKA MR. R KAMAN	PP, ASSAM
30	<a href="#">AB/1559/2024</a> FIXED	UMME SALMA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
31	<a href="#">AB/1587/2024</a> FIXED	FARMAN ALI <b>Versus</b> THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
32	<a href="#">AB/1613/2024</a> FIXED	AKHIRUL ISLAM @ SHAHIDUR ISLAM <b>Versus</b> THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL	PP, ASSAM
33	<a href="#">AB/1643/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	AKHERE ZAMAN @AKHIRUZZAMAN SK. @ AKHERUZZAMAN <b>Versus</b> THE STATE OF ASSAM	MRS J DUTTA MR. A K AHMED MD A ISLAM	PP, ASSAM
34	<a href="#">AB/1655/2024</a> FIXED	JAHIR UDDIN AND 7 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY M. HOSSAIN MD M ISLAM	PP, ASSAM
	<b>WITH</b>			
35	<a href="#">AB/1642/2024</a>	JOHER ALI @ JOHIRUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY M. HOSSAIN	MR. M HUSSAIN(INFORMANT) MR. R I MONDAL(INFORMANT) PP, ASSAM
36	<a href="#">AB/1666/2024</a> FIXED	AKHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M ISLAM MS A KHATUN	PP, ASSAM
37	<a href="#">AB/1681/2024</a> FIXED	NURJAMAL ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M DUTTA MS S DEV	PP, ASSAM
38	<a href="#">AB/1694/2024</a> FIXED	HARE RAM YADAV AND 2 ORS. <b>Versus</b> STATE OF ASSAM	MR. B K DAS MR H P GUWALA H P NEOG	PP, ASSAM
39	<a href="#">AB/1765/2024</a> FIXED	KABIR AHMED <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR. A B T HAQUE	MR S DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA PP, ASSAM
40	<a href="#">AB/1776/2024</a> FIXED	SAHIDUR SHEIKH AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
<b><u>ORDERS</u></b>				
41	<a href="#">Crl.A./39/2022</a> <u>2 Y 5 M 10 D</u> :WITH LCR	MAMTAZ ALI <b>Versus</b> THE STATE OF ASSAM	MR. N ZAMAN MR. N UDDIN MR. S K JAIN MR M HOQUE MR. M ISLAM MR. A AHMED MD S ULLAH U U KHAN MR. S K CHETRY	PP, ASSAM

42	<a href="#">Crl.A./306/2022</a> WITH LCR AND WITH OFFICE NOTE	SRI NRIPEN CHANDRA NATH <b>Versus</b> SRI SUMITRA KR. BORAH	MR. S K GHOSH MS F AHMED	
43	<a href="#">Crl.Pet./929/2022</a>	AKHIL GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D BORAH	PP, ASSAM
44	<a href="#">Crl.Pet./36/2023</a> WITH LCR 1 FILE(SCANNED COPY)	RAMAKANTA DEURI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A SARMA MR. M HUSSAIN MR. K KALITA MR. P DUTTA MS G SWAMI	PP, ASSAM
45	<a href="#">Crl.Pet./85/2023</a>	AFRINA BEGUM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M A ISLAM MR J I MONDAL	PP, ASSAM
46	<a href="#">Crl.A./90/2023</a> WITH LCR AND WITH OFFICE NOTE	BISWAJIT SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
47	<a href="#">Crl.Rev.P./354/2023</a>	HASHEM ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	PP, ASSAM
48	<a href="#">Crl.Pet./409/2023</a>	AFRINA BEGUM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M A ISLAM MR J I MONDAL	PP, ASSAM
49	<a href="#">Crl.Pet./421/2023</a>	RUBAL ANSAR LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J C GOGOI	PP, ASSAM
50	<a href="#">Crl.Pet./1107/2023</a>	TARNI LAL CHAUHAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D GOGOI MR. R BORA	PP, ASSAM
51	<a href="#">Crl.Pet./1132/2023</a> WITH LCR 1 FILE(SCANNED COPY)	JIGNESH MEVANI @ JIGNESH N. MEVANI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR S BORTHAKUR MR H P NEPAL	MR. M PHUKAN, LD, PP, ASSAM PP, ASSAM
52	<a href="#">Crl.Pet./1218/2023</a>	MRIDUPABAN NEOG <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M SARANIA MS. C NEWME MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA MS. A SARANIA	MR. A R BHUYAN (r-2) MR N Z CHOUDHURY (r-2) MR N A MAZARBHUIYA (r-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
4)	MR. J P SHARMA	01-07-2024	To	31-07-2024
5)	MR. O P BHATI	28-06-2024	To	04-08-2024
6)	MR. R L YADAV	15-07-2024	To	26-07-2024
7)	MS. K YADAV	15-07-2024	To	26-07-2024
8)	MR H Dey	17-07-2024	To	29-07-2024
9)	MR. R SARMAH	15-07-2024	To	25-07-2024
10)	MS M DAS	15-07-2024	To	24-07-2024
11)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
12)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
13)	K U AHMED	16-07-2024	To	22-07-2024
14)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
15)	MR. R K BHATRA	16-07-2024	To	19-07-2024
16)	MR. P MAHANTA	17-07-2024	To	22-07-2024
17)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
18)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
19)	MR S SARMA	16-07-2024	To	15-09-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,19th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 22**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	<a href="#">Bail Appln./2057/2024</a>	ABDUL MUKTADIR <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
2	<a href="#">Bail Appln./2063/2024</a>	SARMILA BASAK <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
<b><u>MOTION</u></b>				
3	<a href="#">Crl.Pet./820/2024</a> B/O	RAJU AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MS. B. HAZARIKA	PP, ASSAM
4	<a href="#">Crl.Pet./828/2024</a>	HIKMAT ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S AHMED MS N AKTAR	PP, ASSAM
5	<a href="#">Crl.Pet./829/2024</a>	NURUL ISLAM CHOUDHURY AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K DEKA MR. R. KARIM	PP, ASSAM
6	<a href="#">AB/1818/2024</a>	SMTI. PUTULI DEKA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. I C DEKA MR. D J SAIKIA	PP, ASSAM
7	<a href="#">AB/1820/2024</a>	JOGESWAR BORO @ AJAY BASUMATARY ANR ANR. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MS G DEKA MS. K KALITA	PP, ASSAM
<b><u>ADMISSION</u></b>				
8	<a href="#">Crl.A./78/2022</a> FIXED	SUSHILA DEVI SARMA <b>Versus</b> GAUTAM DEKA	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MR P KATAKI MR D CHAKRABORTY MRS R BEGUM
9	<a href="#">Crl.Pet./608/2024</a> WITH LCR, FIXED	AKHLAI UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
10	<a href="#">Crl.Pet./797/2024</a> FIXED	TRIPLE I ACHUMI TRADERS <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
11	<a href="#">Bail Appln./1101/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABDUL LATIF <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR. A A MONDAL MR A ALAM MR. S UDDIN	K U AHMED(R-2) PP, ASSAM

12	<a href="#">Bail Appln./1560/2024</a> FIXED	KUMUD BORO <b>Versus</b> THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
13	<a href="#">Bail Appln./1577/2024</a> FIXED	JAHIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M KHAN MR T T MONI MS M DAS	MR. D K AGARWALA (R-2) PP, ASSAM
14	<b>WITH</b> <a href="#">AB/1561/2024</a>	MOBARAK ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M KHAN MS M DAS MR Z RAHMAN MR. S MOLLAH	MR. D K AGARWALA(R-2) PP, ASSAM
15	<a href="#">Bail Appln./1592/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	CHANDAN HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R DE MR P NEOG MS. D PATHAK	PP, ASSAM
16	<a href="#">Bail Appln./1645/2024</a> FIXED	RAM SOGARATH NAYAK <b>Versus</b> STATE OF ASSAM AND ANR	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR. KHAIRUL ISLAM	PP, ASSAM
17	<b>WITH</b> <a href="#">AB/1509/2024</a>	PANKAJ NAYAK AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR. KHAIRUL ISLAM	MR. K H KHANDAKAR(R-2) MR. K M HASSAN(R-2) MS N J BEGUM(R-2) PP, ASSAM
18	<a href="#">Bail Appln./1674/2024</a> FIXED	ZIA UDDIN <b>Versus</b> THE STATE OF ASSAM	MR R DHAR MD. A MATLIB	PP, ASSAM
19	<a href="#">Bail Appln./1810/2024</a> FIXED	CHANDAN DAS @ SAMBHU <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
20	<a href="#">Bail Appln./1835/2024</a> FIXED	HASHEM ALI PARAMANIK @ HASHEM ALI PARAMANIK <b>Versus</b> THE STATE OF ASSAM	MD. A HUSSAIN MR. K ALOM MR. T ISLAM	PP, ASSAM
21	<a href="#">Bail Appln./1850/2024</a> FIXED	ROSHAN ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
22	<a href="#">Bail Appln./1884/2024</a> WITH OFFICE NOTE, FIXED	BINESH KUMAR ROY <b>Versus</b> UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
23	<a href="#">Bail Appln./2009/2024</a> FIXED	JULHAS ALI <b>Versus</b> THE STATE OF ASSAM	MR S AHMED B ALI SK	PP, ASSAM
24	<b>WITH</b> <a href="#">Bail Appln./1936/2024</a>	DILBAR ALI @ DILBOR ALI <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED	PP, ASSAM
25	<a href="#">Bail Appln./2023/2024</a> FIXED	SAJIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MD S HUSSAIN MR M Z SHAH	PP, ASSAM
<b>BAIL HEARING</b>				
26	<a href="#">AB/3073/2023</a> FIXED	NASIRUDDIN AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM	MRS. R DEVI MR. A R TAHBILDAR	PP, ASSAM
27	<a href="#">AB/693/2024</a> FIXED	OMAR ALI SHEIKH AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P	PP, ASSAM
28	<b>WITH</b> <a href="#">AB/692/2024</a>	JAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MR. J ALI	PP, ASSAM
29	<a href="#">AB/879/2024</a> FIXED	MANOJ DEBNATH @ MANOJ KR. DEBANATH <b>Versus</b> THE STATE OF ASSAM	MS N DEKA MR. D K AGARWALA	PP, ASSAM
30	<a href="#">AB/1132/2024</a> FIXED	NAYAN JYOTI SAIKIA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. Z HAMMAD MR. R K MAHATO MISS R A CHOUDHURY	PP, ASSAM

31	<a href="#">AB/1203/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	ROBIUL ISLAM @ ROBIAL HUSSAIN MEGRUL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D GOGOI MR. R BORA	PP, ASSAM
32	<a href="#">AB/1296/2024</a> FIXED	JAYNAL ALI <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
33	<a href="#">AB/1331/2024</a> FIXED	IMTIYAZ KHAN <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY	PP, ASSAM
34	<a href="#">AB/1359/2024</a> FIXED	MAHIDUL ISLAM @ MAHIDUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. A M AHMED P. GHOSH	MR Z ALAM(victim) MS. S NAZNEEN(victim) PP, ASSAM
35	<a href="#">AB/1547/2024</a> FIXED	ABDUL HANNAN <b>Versus</b> THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR R HOQUE	PP, ASSAM
36	<a href="#">AB/1585/2024</a> FIXED	PRASANTA GOSWAMI <b>Versus</b> THE STATE OF ASSAM	MS. N S THAKURIA MR. G K THAKURIA	PP, ASSAM
37	<a href="#">AB/1592/2024</a> FIXED	BHASKAR JYOTI TALUKDAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H K DAS MR N K SARMA	MR. I H SAIKIA(INFORMANT) MR. K KALITA(INFORMANT) PP, ASSAM
38	<a href="#">AB/1604/2024</a> FIXED	THILSINGH LUO TUOLOR <b>Versus</b> THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM
39	<a href="#">AB/1611/2024</a> FIXED	SMTI. CHAYANIKA KASHYAP AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR H K DAS MR N K SARMA	MR. I H SAIKIA(INFORMANT) MR. K KALITA(INFORMANT) PP, ASSAM
40	<a href="#">AB/1625/2024</a> FIXED	PARIMAL PATRA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	SPECIAL PP ASSAM
41	<a href="#">AB/1654/2024</a> FIXED	ATOWAR RAHMAN AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR T T MONI	PP, ASSAM
42	<a href="#">Bail Appln./1806/2024</a> FIXED	DHIRENDRA RAWAT AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. B CHAKRABORTY MR K L GUPTA MRS P HAZARIKA	PP, ASSAM
<b>ORDERS</b>				
43	<a href="#">Crl.Rev.P./197/2023</a> FIXED	TARAT ASSOCIATES <b>Versus</b> MANASHI DUTTA AND 2 ORS	MR. D K BAGCHI	MR. T DEURI (R-1,2) MS. A DAS (R-1,2)
44	<a href="#">I.A.(Crl.)/552/2023</a> WITH LCR 4 FILES, FIXED in CrI.A./225/2023	SHAH ALAM KHAN @ SHAH ALOM KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./225/2023</a>	SHAH ALAM KHAN @ SHAH ALOM KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
45	<a href="#">I.A.(Civil)/634/2023</a> MAC.APP. 745/2022(D/O), FIXED in MACApp./745/2022	SMTI. HIMESHWARI SAIKIA AND ANR. <b>Versus</b> SMTI HEMADA SAIKIA AND ANR	MR D MONDAL MR. R BARBHUYAN MR. U BARMAN	MR. N D BHUYAN (r-1) MR. N D BHUYAN (r-1) MR P D BHUYAN (r-2) MR P D BHUYAN (r-2) MR S DUSAD (r-2) MR. A. M. SIDDIQUE (r-2)
46	<a href="#">Crl.Pet./730/2024</a> FIXED	ANUJ AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. S BHUYAN MR. B D KONWAR SR. ADV. MS. C SHARMA MR H AGARWAL MR J SINGH MS S JAIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
4)	MR. J P SHARMA	01-07-2024	To	31-07-2024
5)	MR. O P BHATI	28-06-2024	To	04-08-2024
6)	MR. R L YADAV	15-07-2024	To	26-07-2024
7)	MS. K YADAV	15-07-2024	To	26-07-2024
8)	MR H Dey	17-07-2024	To	29-07-2024
9)	MR. R SARMAH	15-07-2024	To	25-07-2024
10)	MS M DAS	15-07-2024	To	24-07-2024
11)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
12)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
13)	K U AHMED	16-07-2024	To	22-07-2024
14)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
15)	MR. R K BHATRA	16-07-2024	To	19-07-2024
16)	MR. P MAHANTA	17-07-2024	To	22-07-2024
17)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
18)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
19)	MR S SARMA	16-07-2024	To	15-09-2024
20)	MS. N M DEKA	17-07-2024	To	20-12-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday, 19th July 2024 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 24**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">CRP/68/2024</a>	SURESH SHARMA <b>Versus</b> AJOY CHANDRA DEY AND ANR	MR. B J MUKHERJEE MS R SAHA	
2	<a href="#">CRP(IO)/238/2024</a>	MD. ROWAHID ALI <b>Versus</b> ABDUL MUKIT CHOUDHURY AND 14 ORS	MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM
3	<a href="#">CRP(IO)/239/2024</a>	SIDDHARTHA BANERJEE <b>Versus</b> PARTHA SARATHI BANERJEE	MR H DAS MR. P GOGOI	
4	<a href="#">CRP(IO)/240/2024</a>	INDIRA DAVE AND 4 ORS. <b>Versus</b> RITA CHALIHA AND 2 ORS	MR. B D DEKA MR. A I ALI N CHAUDHURY MR A BHATRA	
<b>ADMISSION</b>				
5	<a href="#">CRP(IO)/73/2023</a> FIXED	MD. KARIM ALI <b>Versus</b> MD. SAMIR ALI AND 11 ORS.	MR. S NATH MS F AHMED MR. T ISLAM MS K DAS	
6	<a href="#">CRP/149/2023</a>	NEELAKSHI SANDILYA AND ANR <b>Versus</b> SHAHAR BHANU	MR K KHANNA MS M DAS	MD K RAHMAN
7	<a href="#">MACApp./349/2024</a>	SHRIRAM GENERAL INSURANCE CO. LTD <b>Versus</b> DULUMONI DEKA AND 6 ORS.	MR. R GOSWAMI MS. M SAIKIA	
	<b>WITH</b> <a href="#">I.A.(Civil)/2084/2024</a> <b>in</b> <a href="#">MACApp./349/2024</a>	SHRIRAM GENERAL INSURANCE CO. LTD <b>Versus</b> DULUMONI DEKA AND 6 ORS.	MR. R GOSWAMI MS. M SAIKIA	
8	<a href="#">MACApp./350/2024</a>	JYOTI PRASAD BARUAH <b>Versus</b> SAFIQUL ISLAM AND 2 ORS.	MR D MAHANTA	
<b>BAIL HEARING (BA)</b>				
9	<a href="#">Bail Appln./615/2024</a> WITH OFFICE NOTE, FIXED	JIRAP SINGH DEORI @ RAJIT DEORI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. M K DAS MS. B CHETRY S J DUTTA	PP, ASSAM



10	<a href="#">Bail Appln./1669/2024</a> WITH CASE RECORD(SCANNED COPY)	KAJAL DEBNATH <b>Versus</b> UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
<b>BAIL HEARING</b>				
11	<a href="#">AB/723/2024</a>	MUJIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	MR. N J DUTTA PP, ASSAM
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
12	<a href="#">RSA/115/2023</a> WITH LCR	ON THE DEATH OF MADAN BISWAS HIS LEGAL HEIRS SRI UMANANDA BISWAS AND 5 ORS <b>Versus</b> SRI TARA MOHAN BISWAS AND 7 ORS	MRS R BEGUM MR. J AHMED MS A HUSSAIN MS G PARMAWI MR S Z AHMED	MR. J DEKA MR. J DEKA
<b>WITH</b>				
13	<a href="#">RSA/3650/2019</a> (Filing Number)	ON THE DEATH OF MADAN BISWAS HIS LEGAL HEIRS SRI UMANANDA BISWAS AND 5 ORS <b>Versus</b> SRI TARA MOHAN BISWAS AND 7 ORS		
<b>WITH</b>				
	<a href="#">I.A.(Civil)/2315/2019</a>	ON THE DEATH OF MADAN BISWAS HIS LEGAL HEIRS SRI UMANANDA BISWAS AND 5 ORS <b>Versus</b> SRI TARA MOHAN BISWAS AND 7 ORS.	MRS R BEGUM MR. J AHMED MS A HUSSAIN MS G PARMAWI MR S Z AHMED	MR. J DEKA
<b>WITH</b>				
	<a href="#">I.A.(Civil)/2028/2024</a>	ON THE DEATH OF MADAN BISWAS <b>Versus</b> SRI TARA MOHAN BISWAS AND ORS B	MR. J AHMED MS A HUSSAIN MS R BEGUM	MR. J DEKA
<b>WITH</b>				
	<a href="#">I.A.(Civil)/2029/2024</a>	ON THE DEATH OF MADAN BISWAS <b>Versus</b> SRI TARA MOHAN BISWAS AND ORS	MR. J AHMED MS A HUSSAIN MS R BEGUM	
<b>WITH</b>				
14	<a href="#">RSA/101/2022</a>	SRI TARA MOHAN BISWAS AND 2 ORS <b>Versus</b> ON THE DEATH OF MADAN BISWAS, HIS LEGAL HEIRS SRI UMANANDA BISWAS AND ORS	MR. J DEKA	
<b>WITH</b>				
15	<a href="#">RSA/114/2024</a> FIXED	HIRANMAYEE DEKA(MAHANTA) <b>Versus</b> ABDUL KALAM AZAD	MR P UPADHYAY MR A UPADHYAY MS. JYOTI CHETRY	
<b>WITH</b>				
	<a href="#">I.A.(Civil)/1928/2024</a> in RSA/114/2024	HIRANMAYEE DEKA(MAHANTA) <b>Versus</b> ABDUL KALAM AZAD	MR P UPADHYAY MR A UPADHYAY MS. JYOTI CHETRY	
16	<a href="#">RSA/125/2024</a>	SAMSUL HOQUE <b>Versus</b> SHARAFAT ALI KHAN AND 2 ORS.	MR. N N JHA MR. M UDDIN MS M SAHOO	
<b>WITH</b>				
	<a href="#">I.A.(Civil)/2104/2024</a> in RSA/125/2024	SAMSUL HOQUE <b>Versus</b> SHARAFAT ALI KHAN AND 2 ORS.	MR. N N JHA MR. M UDDIN MS M SAHOO	
<b>ORDERS</b>				
17	<a href="#">I.A.(Civil)/2415/2017</a> FIXED in MFA/294335/2017	EMPLOYEES STATE INSURANCE CORPORATION and 2 ORS, <b>Versus</b> M/S GLORISHINE MULTI TRADE P LTD. and 3 ORS,	MR. M SMITH	MR.R THAKURIAR-1 MR.L P SHARMA(R-1)
<b>WITH</b>				
	<a href="#">MFA/294335/2017</a> (Filing Number)	EMPLOYEES STATE INSURANCE CORPORATION and 2 ORS <b>Versus</b> M/S GLORISHINE MULTI TRADE P LIMITED and 3 ORS	MR.K K NANDI MS.P KALITA	

18	<a href="#">I.A.(Civil)/3182/2019</a> FIXED in MACApp./9520/2019  <b>WITH</b> <a href="#">MACApp./9520/2019</a> (Filing Number)	RELIANCE GENERAL INSURANCE CO. LTD. <b>Versus</b> MUSTT. KALPANA BEGUM AND 6 ORS.  RELIANCE GENERAL INSURANCE CO. LTD. <b>Versus</b> MUSST KALPANA BEGUM AND 6 ORS	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR   MR. S SAHU MS. N DEY	
19	<a href="#">I.A.(Civil)/3990/2019</a> FIXED in RSA/9529/2019  <b>WITH</b> <a href="#">RSA/9529/2019</a> (Filing Number)	SMTI. BUTU BEGUM AND 3 ORS <b>Versus</b> SMTI. JASMINE RAHMAN AND 4 ORS  SMTI. BUTU BEGUM AND 3 ORS <b>Versus</b> SMTI. JASMINE RAHMAN AND 4 ORS	MR. S SAHU MS. N DEY   MR. A DHAR MISS S ROY MD F FARIDI	
20	<a href="#">I.A.(Civil)/4311/2019</a> FIXED in RSA/17161/2019  <b>WITH</b> <a href="#">RSA/17161/2019</a> (Filing Number)	SMTI. JAYANTI SARMA AND ANR <b>Versus</b> SRI LAKHESWAR SARMA AND 5 ORS  SMTI. JAYANTI SARMA AND ANR <b>Versus</b> SRI LAKHESWAR SARMA AND 5 ORS	MR. A DHAR MISS S ROY MD F FARIDI   MR. A DHAR	MR. A K DUTTA MR D C NATH MR G BHARADWAJ
21	<a href="#">MACApp./310/2021</a> WITH LCR  <b>WITH</b> <a href="#">I.A.(Civil)/2009/2021</a> in MACApp./310/2021	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> SMTI. RUMI CHANGMAI DUTTA AND 3 ORS.  NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SMT. RUMI CHANMAI DUTTA AND 3 ORS.	MR SISHIR DUTTA MR S DUTTA MR. SIDHANT DUTTA   MR SISHIR DUTTA MR S DUTTA MR. SIDHANT DUTTA	MS. A GUPTA (r-1,2,3) MR. A K PURKAYASTHA (r-1,2,3)
22	<a href="#">I.A.(Civil)/2184/2021</a> FIXED in RSA/10830/2021  <b>WITH</b> <a href="#">RSA/10830/2021</a> (Filing Number)	ALI HUSSAIN <b>Versus</b> ON THE DEATH OF MD. MOBARAK HOQUE HIS LEGAL HEIRS  ALI HUSSAIN <b>Versus</b> MOBARAK HOQUE B	MR. A HUSSAIN MR. A MOBARAQUE   MR. A MOBARAQUE	MR. A A R KARIM
23	<a href="#">RSA/146/2022</a>  <b>WITH</b> <a href="#">I.A.(Civil)/2922/2022</a> in RSA/146/2022	SAYED PASNUR ALI <b>Versus</b> MUNNAF ALI  SAYED PASNUR ALI <b>Versus</b> MUNNAF ALI	MR A ISLAM MR M RANA   MR A ISLAM MR M RANA	MR. I CHOUDHURY MD E AHMED
24	<a href="#">I.A.(Civil)/3248/2022</a> FIXED in RSA/10229/2022  <b>WITH</b> <a href="#">RSA/10229/2022</a> (Filing Number)	BHASAN MANDAL AND 3 ORS. <b>Versus</b> KIRANBALA BORO AND ORS.  BHASAN MANDAL AND 3 ORS. <b>Versus</b> KIRANBALA BORO AND ORS. F	MR. A K PURKAYASTHA MR. S SHARMA MS M BHARATI   MR. A K PURKAYASTHA	
25	<a href="#">I.A.(Civil)/3426/2022</a> FIXED in MFA/13091/2022  <b>WITH</b> <a href="#">MFA/13091/2022</a> (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> PRANAB BORA AND ANR.  THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> PRANAB BORA AND ANR. A	MR. S DUTTA MS. M CHOUDHURY MS C BORAH   MR. S DUTTA	
26	<a href="#">RSA/133/2023</a>	MAHAPRABHU SUKRESWAR DEVALAYA PARICHALANA SAMITTEE <b>Versus</b> HARESWAR DEVA SARMA AND 9 ORS.	MR. A DHAR MR S N KRISHNATRAYA MISS S ROY	MR. R K BHUYAN (R-1,2,3,4 TO 9) MR. M KASHYAP (R-1,2,3,4 TO 9)

	<b>WITH</b> <a href="#">I.A.(Civil)/2329/2023</a> in RSA/133/2023	MAHAPRABHU SUKRESWAR DEVALAYA PARICHALANA SAMITTEE <b>Versus</b> HARESWAR DEVA SARMA AND 9 ORS	MR. A DHAR MR S N KRISHNATRAYA MISS S ROY	
27	<a href="#">I.A.(Civil)/455/2023</a> in MACApp./683/2023	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> RASHMI PRAVA TAMULY AND 4 ORS.	MR T KALITA MR. A KAKATI	MR. R GOSWAMI Ms. J BARUAH MR A SHARMA
	<b>WITH</b> <a href="#">MACApp./683/2023</a> (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> RASHMI PRAVA TAMULY AND 4 ORS . A	MR T KALITA	
28	<a href="#">I.A.(Civil)/1900/2023</a> in RSA/3827/2022	TARIFJAN BEWA AND 6 ORS. <b>Versus</b> NALU SHEIKH (DECEASED), S/O LATE FALU DEWANI, HIS LEGAL HEIRS ABDUL HAI AND ORS.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	MR. A F N U MOLLAH (R-1 to 5) MR R ISLAM (R-1 to 5) MR A H AHMED (R-1 to 5)
	<b>WITH</b> <a href="#">RSA/3827/2022</a> (Filing Number)	TARIFJAN BEWA AND 6 ORS. <b>Versus</b> NALU SHEIKH (DECEASED) AND ORS. E	MR. M A SHEIKH	
29	<a href="#">I.A.(Civil)/2160/2023</a> WITH LCR in MACApp./980/2018	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMTI MOITRAYEE BURAGOHAIN PHUKAN AND 6 ORS	MR. S K GOSWAMI MR R SHARMA	
	<b>WITH</b> <a href="#">MACApp./980/2018</a>	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMTI MOITRAYEE BURAGOHAIN PHUKAN AND 6 ORS	MR. S K GOSWAMI MR R SHARMA MR. B K GOSWAMI	MR. P HAZARIKA MR. S BANIK (r-1,3,4) MR G KHANDELIA (r-6) MR. H S BORAH MR M CHETIA (r-1,3,4) MR N AHMED (r-1,3,4)
30	<a href="#">I.A.(Civil)/3266/2023</a> in MACApp./12560/2023	RUNU BORA @BORAH and 6 ORS <b>Versus</b> RELIANCE GENERAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. A R AGARWALA MD. K ALI MS. R LAILA	
	<b>WITH</b> <a href="#">MACApp./12560/2023</a> (Filing Number)	RUNU BORA @BORAH <b>Versus</b> RELIANCE GENERAL INSURANCE COMPANY LTD. AND 2 ORS. A	MR. A R AGARWALA	
31	<a href="#">I.A.(Civil)/3531/2023</a> in MACApp./147/2012 (D/O) in MACApp./147/2012	NATIONAL INSURANCE CO. LTD., <b>Versus</b> TANKESWAR RAJBANGSHI and 4 ORS,	MR.R GOSWAMI	MS R GOGOI
32	<a href="#">MFA/8/2024</a> WITH LCR	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> FAKAR UDDIN AND ANR.	MR. R C PAUL	MR. M TALUKDAR
33	<a href="#">Tr.P.(C)./53/2024</a> FIXED	JANTI DAS <b>Versus</b> MANTU BORAH	MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	
34	<a href="#">CRP(IO)/205/2024</a> FIXED	UMA BANIK <b>Versus</b> CHANDRA SEKHAR BANIK	MR. S D PURKAYASTHA MS S.S.BORA	
35	<a href="#">I.A.(Civil)/206/2024</a> WITH LCR in MACApp./436/2018	ON THE DEATH OF LACHIT SONA AND LATE SARASWATI SONA, HER LEGAL HEIRS <b>Versus</b> SRI ALBIN NARK DIAS AND 2 ORS	MR G N SAHEWALLA MR M SAHEWALLA MR H K SARMA MS T J SAHEWALLA MD. ASLAM	MR. K K BHATTA MS JONA TALUKDAR (R3)
	<b>WITH</b> <a href="#">MACApp./436/2018</a>	SRI LACHIT SONA AND ANR <b>Versus</b> SRI ALBIN NARK DIAS AND 2 ORS	MR G N SAHEWALLA MR. P BORA MD. ASLAM MR. J KOTOKY	MR. K K BHATTA (R3) MS JONA TALUKDAR (R3)

	<p><b>WITH</b>  <a href="#">I.A.(Civil)/210/2024</a>  in MACApp./436/2018</p>	<p>) ON THE DEATH OF LACHIT SONA AND  LATE SARASWATI SONA, HER LEGAL  HEIRS  <b>Versus</b>  SRI ALBIN NARK DIAS AND 2 ORS</p>	<p>MR G N SAHEWALLA  MR M SAHEWALLA  MR H K SARMA  MS T J SAHEWALLA  MD. ASLAM</p>	<p>MR. K K BHATTA  MS JONA TALUKDAR (R3)</p>
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/211/2024</a>  in MACApp./436/2018</p>	<p>ON THE DEATH OF LACHIT SONA HIS  LEGAL HEIRS KUNDAN SONA AND ORS  <b>Versus</b>  SRI ALBIN NARK DIAS AND 2 ORS</p>	<p>MR G N SAHEWALLA  MR M SAHEWALLA  MR H K SARMA  MS T J SAHEWALLA  MD. ASLAM</p>	<p>MS JONA TALUKDAR (R3)</p>
36	<p><a href="#">I.A.(Civil)/268/2024</a>  FIXED  in MACApp./14244/2023  <b>WITH</b>  <a href="#">MACApp./14244/2023</a>  (Filing Number)</p>	<p>HAMIDA KHATOON AND 2 ORS.  <b>Versus</b>  THE BRANCH MANAGER AND 3 ORS.</p>	<p>MR. A CHETIA  MR. J KOTOKY</p>	<p>MS L SHARMA (r-1)  MS R R MUZIB (R-3)  MS T GHOSH (R-3)</p>
37	<p><a href="#">I.A.(CrI.)/565/2024</a>  BA 634/2024(D/O)  in Bail Appln./634/2024</p>	<p>HAMIDA KHATOON AND 2 ORS.  <b>Versus</b>  THE BRANCH MANAGER AND 3 ORS. E  ABDUL JALIL  <b>Versus</b>  THE STATE OF ASSAM</p>	<p>Ajif Ahmed</p>	<p>PP, ASSAM</p>
38	<p><a href="#">I.A.(Civil)/1600/2024</a>  WITH LCR, FIXED  in RSA/322/2018</p>	<p>SRI ATUL MAHANTA  <b>Versus</b>  SRI BIPUL DAS AND 3 ORS</p>	<p>MR. T J MAHANTA  MR. P P DUTTA  MR. A BORUA</p>	<p>MR. B K DAS  MR. B BORAH  MR. N GOSWAMI  MR H P GUWALA</p>
	<p><b>WITH</b>  <a href="#">RSA/322/2018</a></p>	<p>SRI ATUL MAHANTA  <b>Versus</b>  SRI BIPUL DAS AND 3 ORS</p>	<p>MR. T J MAHANTA  MR. P P DUTTA  MR. A BORUA</p>	<p>MR. S. DEY (R3, R4)  MR P DEKA  MR. B K DAS (R2)  MR. B BORAH  MR. N GOSWAMI  MR H P GUWALA (R2)  FOR CAVEATOR  MR. B CHETRI</p>
39	<p><a href="#">I.A.(Civil)/1640/2024</a>  FIXED  in RSA/108/2023</p>	<p>JAHURUL ISLAM @ HAQUE AND ANR.  <b>Versus</b>  ABDUL WAHAB</p>	<p>MR. S CHAUHAN  MR. P MAZUMDER  MR N ALAM  M. BORUAH  R DEB</p>	<p>MR. B CHETRI</p>
	<p><b>WITH</b>  <a href="#">RSA/108/2023</a></p>	<p>ABDUL WAHAB  <b>Versus</b>  JAHURUL ISLAM @ HAQUE AND ANR.</p>	<p>MR. S SAIKIA</p>	<p>MR. S CHAUHAN  MR. P MAZUMDER  MR N ALAM  M. BORUAH  R DEB</p>
40	<p><a href="#">I.A.(Civil)/1802/2024</a>  FIXED  in CRP/15331/2023</p>	<p>MAHAMAYA DAS AND 4 ORS  <b>Versus</b>  MADHUBALA DAS</p>	<p>MR. A R SIKDAR  MR. M H TALUKDAR  MR. S I TALUKDAR  MR. SAIFUL ISLAM</p>	
	<p><b>WITH</b>  <a href="#">CRP/15331/2023</a>  (Filing Number)</p>	<p>MAHAMAYA DAS AND 4 ORS  <b>Versus</b>  MADHUBALA DAS (A)</p>	<p>MR. M H TALUKDAR</p>	
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/6624/2024</a>  (Filing Number)</p>	<p>MAHAMAYA DAS AND 4 ORS  <b>Versus</b>  MADHUBALA DAS (A)</p>	<p>MR. M H TALUKDAR</p>	
41	<p><a href="#">I.A.(Civil)/1861/2024</a>  in MACApp./179/2019 (D/O),  MAC.APP. 329/2016(D/O)  in MACApp./179/2019</p>	<p>ORIENTAL INSURANCE CO. LTD  <b>Versus</b>  SMTI. DIPALI ROY and 3 ORS</p>	<p>MR. S DUTTA</p>	
42	<p><a href="#">I.A.(Civil)/2086/2024</a>  in Mat.App./7358/2024</p>	<p>XXXXXXX  <b>Versus</b>  XXXXXXX</p>	<p>MR F A LASKAR  S HOQUE</p>	
	<p><b>WITH</b>  <a href="#">Mat.App./7358/2024</a>  (Filing Number)</p>	<p>XXXXXXX  <b>Versus</b>  XXXXXXX</p>	<p>MR F A LASKAR</p>	

43	<a href="#">I.A.(Civil)/2091/2024</a> in CRP/6230/2024	N.F. RAILWAY AND ANR <b>Versus</b> M/S GOHAIN BROTHER	MR H GUPTA	
	<b>WITH</b> <a href="#">CRP/6230/2024</a> (Filing Number)	N F Railway And Anr <b>Versus</b> M/s Gohain Brother	HAREESH GUPTA	
44	<a href="#">I.A.(Civil)/2094/2024</a> in CRP/6315/2024	N.F. RAILWAY AND ANR <b>Versus</b> MINTU SAHA	MR H GUPTA	
	<b>WITH</b> <a href="#">CRP/6315/2024</a> (Filing Number)	N F Railways And Anr <b>Versus</b> Sri Mintu Saha	HAREESH GUPTA	
<b>HEARING</b>				
45	<a href="#">Test.App./3/2017</a> CAVT. NO. 229/2017 WITH LCR, FIXED	SRI DULAL CHANDRA DEY <b>Versus</b> SMTI SABITRI SHARMA and 12 ORS	MR.M U MAHMUD MR.A DAS MR.S ISLAM MS.C KALITA MR.S HOQUE MR.M ALI MR.D DEY	MR.S K SAHARIA MR D C NATH MR. B J MUKHERJEE MS R SAHA N CHAUDHURY FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/1680/2024</a> in Test.App./3/2017	ON THE DEATH OF DULAL CHANDRA DEY <b>Versus</b> SMTI SABITRI SHARMA and 12 ORS	MR. M U MAHMUD MR. M U MAHMUD MR.S ISLAM	MR. C SHARMA
<b>STAY MATTERS</b>				
46	<a href="#">CRP(IO)/347/2023</a> FIXED	SWAPAN BISWAS AND ANR. <b>Versus</b> STATE BANK OF INDIA	MR. R BORA MR. D. BORAH	
47	<a href="#">CRP(IO)/369/2023</a> FIXED	DILIP GARODIA AND 3 ORS <b>Versus</b> HEMADA BORAH AND 16 ORS	MR. P K ROYCHOU DHURY MR. N G KUNDU MR G DEKA	L K BORAH (R-1 TO 17) MR. B.J. BRAHMA (R-1 TO 17)
48	<a href="#">Tr.P.(C)/40/2024</a> FIXED	NAYANTARA CHOUDHURY <b>Versus</b> MANAB JYOTI NEOG	MR D SARMA	MR. T DEURI MS A DAS MS. L WANGSA
49	<a href="#">CRP(IO)/53/2024</a> FIXED	ON THE DEATH OF MD. MAYURUDDIN CHOUDHURY HIS LEGAL HEIRS NAMELY RAJU CHOUDHURY AND 2 ORS <b>Versus</b> MD. ABDUL SALAM AND 2 ORS	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	MR. A R SIKDAR MR. S I TALUKDAR D J BARMAN
50	<a href="#">CRP(IO)/154/2024</a> FIXED	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> IMRAN HUSSAIN AND 2 ORS	MR T KALITA MR. A KAKATI	
51	<a href="#">CRP(IO)/159/2024</a> FIXED	LEKHA DAS <b>Versus</b> DHAN CHOUDHURY AND ANR	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDI MS. P N SUMI	MR. A DHAR(R-1,2) MD F FARIDI(R-1,2)
52	<a href="#">CRP(IO)/209/2024</a> FIXED	MAHAMAYA DAS AND 4 ORS <b>Versus</b> MADHUBALA DAS	MR. A R SIKDAR MR. M H TALUKDAR	MR. B J MUKHERJEE MS R SAHA

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LEAVE NOTE OF ADVOCATES FOR 19/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
4)	MR. J P SHARMA	01-07-2024	To	31-07-2024
5)	MR. O P BHATI	28-06-2024	To	04-08-2024
6)	MR. R L YADAV	15-07-2024	To	26-07-2024
7)	MS. K YADAV	15-07-2024	To	26-07-2024

8)	MR H Dey	17-07-2024	To	29-07-2024
9)	MR. R SARMAH	15-07-2024	To	25-07-2024
10)	MS M DAS	15-07-2024	To	24-07-2024
11)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
12)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
13)	K U AHMED	16-07-2024	To	22-07-2024
14)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
15)	MR. R K BHATRA	16-07-2024	To	19-07-2024
16)	MR. P MAHANTA	17-07-2024	To	22-07-2024
17)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
18)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
19)	MR S SARMA	16-07-2024	To	15-09-2024
20)	MS. N M DEKA	17-07-2024	To	20-12-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,19th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 27**

**[CIVIL BENCH- IV AND V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
1	<a href="#">I.A.(Civil)/1149/2023</a> in WP(C)/862/2023	THE FOOD CORPORATION OF INDIA AND 6 ORS <b>Versus</b> KANAKA TEA ESTATE,	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	MR A C BORBORA MS. N DEY
	<b>WITH</b> <a href="#">WP(C)/862/2023</a>	KANAKA TEA ESTATE <b>Versus</b> THE FOOD CORPORATION OF INDIA AND 6 ORS	MR A C BORBORA MRS. R BORBORA MR. M SMITH MS. N DEY MR. N BORPATRAGOHAJN	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA SC, F C I
<b>ORDER NO STEPS</b>				
2	<a href="#">WP(C)/4812/2016</a>	MD. HABIBUR RAHMAN <b>Versus</b> ON THE DEATH OF SAMAR ALI HIS LEGAL HEIRS	MS.L N CHOUDHURY MD.M H CHOUDHURY MS. M DEORI MS.S KHAN	GA, ASSAM
3	<a href="#">WP(C)/5021/2023</a>	M/S HILLS COKE PRODUCTS <b>Versus</b> THE GENERAL MANAGER, NORTH EASTERN FRONTIER RAILWAYS AND 2 ORS.	MR. A J HAZARIKA	MR. K K PARASAR DY.S.G.I.
<b>ADMISSION</b>				
4	<a href="#">WP(C)/7457/2018</a> WITH OFFICE NOTE	PURBANCHAL GRIHA NIRMAN UNNAYAN SAMITY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. R DUBEY MR. R DUBEY MR. R J DAS MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM SC, GDD SC, G M D A SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/1861/2023</a> in WP(C)/7457/2018	PURBANCHAL GRIHA NIRMAN UNNAYAN SAMITY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R DUBEY MS. A B KAYASTHA	GA, ASSAM SC, G M D A
	<b>WITH</b> <a href="#">WP(C)/4395/2022</a>	M/S VERSHA TECHNOTRADE PVT LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R MAZUMDAR MRS P RAI MS. S. SAIKIA B SARMA	GA, ASSAM MR. R DUBEY(R-7) MR. R J DAS(R-7) MS. A B KAYASTHA(R-7) SC, G M D A

	<p><b>WITH</b> <a href="#">I.A.(Civil)/1387/2023</a> in WP(C)/4395/2022</p>	<p>M/S VERSHA TECHNO TRADE PVT LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS</p>	<p>MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH</p>	<p>GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, G M D A</p>
6	<p><b>WITH</b> <a href="#">WP(C)/6254/2023</a></p>	<p>USHA DUGAR AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS</p>	<p>MR. A BISWAS</p>	<p>MR. K N CHOUDHURY (R7) GA, ASSAM MR. R DUBEY (R7) MR. R J DAS(R-7) MS. A B KAYASTHA (R7) MR. A N I HUSSAIN (r-7) SC, FINANCE SC. REVENUE SC, G M D A</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/1572/2024</a> in WP(C)/6254/2023</p>	<p>PURBANCHAL GRIHA NIRMAN UNNAYAN SAMITY <b>Versus</b> USHA DUGAR AND 9 ORS</p>	<p>MR. R DUBEY MR. A N I HUSSAIN</p>	<p>GA, ASSAM MR. A BISWAS</p>
7	<p><b>WITH</b> <a href="#">WP(C)/7355/2023</a></p>	<p>ISMAILUR RAHMAN AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS</p>	<p>MR. A DHAR MISS S ROY MD F FARIDI</p>	<p>GA, ASSAM MR. R J DAS(R-7) SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, GDD SC, G M D A SC, FINANCE</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/1635/2024</a> in WP(C)/7355/2023</p>	<p>PURBANCHAL GRIHA NIRMAN UNNAYAN SAMITY <b>Versus</b> ISMAILUR RAHMAN AND 16 ORS</p>	<p>MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA</p>	<p>GA, ASSAM</p>
8	<p><a href="#">WP(C)/1650/2021</a> FIXED</p>	<p>DIPAK KUMAR BHATTACHARYYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS</p>	<p>MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA</p>	<p>GA, ASSAM MR H K DAS (R-4) MR. R K TALUKDAR (R-4) MR. U PATHAK (R-4) MR N K SARMA (R-4)</p>
9	<p><b>WITH</b> <a href="#">WP(C)/253/2021</a>  CAVT. NO. 07702/020,</p>	<p>SAILEN BHARALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS</p>	<p>MR H K DAS MR. R K TALUKDAR MR. U PATHAK MR. D J DAS</p>	<p>GA, ASSAM MR. D CHOUDHURY FOR CAVEATOR SC, REVENUE</p>
10	<p><a href="#">WP(C)/7257/2021</a> FIXED</p>	<p>FANCY BAZAAR MUNICIPAL MARKET DEALERS ASSOCIATION AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS</p>	<p>MR. M J BARUAH MS B MAJUMDER MS M NEOG</p>	<p>MR. J M GOGOI (R-5) SC, GMC SC, GDD</p>
11	<p><b>WITH</b> <a href="#">WP(C)/2551/2019</a></p>	<p>NAZRA AHMED <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 4 ORS.</p>	<p>MR. M J BARUAH</p>	<p>MR. P KATAKI MRS R BEGUM MR D KALITA SC, GMC</p>
12	<p><b>WITH</b> <a href="#">WP(C)/4438/2020</a></p>	<p>NUREJA BEGUM AND 2 ORS. <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS.</p>	<p>MR. M J BARUAH</p>	<p>SC, GMC</p>
13	<p><a href="#">WP(C)/2983/2022</a> FIXED</p>	<p>JAYASHREE INDUSTRIES <b>Versus</b> THE UNION OF INDIA AND 5 ORS</p>	<p>MR G N SAHEWALLA MD ASLAM MR D SENAPATI MR M SAHEWALLA MS K BHATTACHARYYA</p>	<p>SC, GST MR. C K S BARUAH ASSTT.S.G.I.</p>
14	<p><a href="#">WP(C)/7328/2022</a></p>	<p>RAMAKANT SHARMA @ SONU SHARMA <b>Versus</b> GUWAHATI MUNICIPAL CORPORATION AND 5 ORS.</p>	<p>MR. DITUL DAS MR. R RAHMAN</p>	<p>MR. S DUTTA (r-6) S HAQUE (r-6) MR. H DAS (r-6) SC, GMC</p>



15	<a href="#">WP(C)/500/2023</a>	RAM KUMAR MAHATO AND 11 ORS <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND ANR.	MR. S KATAKI MS. R DUTTA	SC, GMC
16	<a href="#">WP(C)/847/2023</a>	BASIRAN NESSA <b>Versus</b> THE STATE OF ASSAM AND 5 OTHRS	MR. W RAHMAN MS. S RASUL	GA, ASSAM SC, REVENUE SC, FINANCE
17	<a href="#">WP(C)/1015/2023</a>	BODOLAND SECURITY SERVICES <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. D SARAF	SC, GST DY.S.G.I.
18	<a href="#">WP(C)/1038/2023</a>	KANHAIYA YADAV <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER	GA, ASSAM SC, REVENUE
19	<a href="#">WP(C)/1095/2023</a>	TAPAN CH PAUL AND 100 ORS <b>Versus</b> THE MISSION DIRECTOR CUM JOINT SECRETARY (RE) AND 7 ORS	MR. R P SARMAH M. RAHMAN MS S P CHETRY	SC, P AND R.D. GA, ASSAM DY.S.G.I. SC, REVENUE
20	<a href="#">WP(C)/1098/2023</a>	PUNIRAM HAZARIKA <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	GA, ASSAM DY.S.G.I.
21	<a href="#">WP(C)/1142/2023</a>	FASTENIUS SORENG @ FOSTENIEUS SORENG AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	GA, ASSAM SC, REVENUE
22	<a href="#">WP(C)/1567/2023</a> FIXED	HEMANTA DEORI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR R SHARMA PETITIONER IN PERSON (MR. B. BUCHA)	MR. K N CHAUDHURY (R-5) GA, ASSAM MR. B D DEKA (R-5) MR. M DAS (R-5) N CHAUDHURY (R-5) MR A DEKA (R-5)
	<b>WITH</b> <a href="#">I.A.(Civil)/2168/2023</a> in WP(C)/1567/2023	HEMANTA DEORI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	PETITIONER IN PERSON (MR. B. BUCHA)	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/1010/2024</a> in WP(C)/1567/2023	HEMANTA DEORI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.		GA, ASSAM N CHAUDHURY (R-5)
23	<a href="#">WP(C)/1608/2023</a>	DIPIKA BEZBARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
24	<a href="#">WP(C)/1638/2023</a>	HIMANGSHU DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B RAHMAN	SC, CO OP GA, ASSAM MR. P BORDOLOI (R-6) MR. D N BORAH (R-6) SC, REVENUE DEPTT. MS. G. HAZARIKA
	<b>WITH</b> <a href="#">I.A.(Civil)/2801/2023</a> in WP(C)/1638/2023	THE M/S- KAKINI BAHUMUKHI, SS LTD. <b>Versus</b> HIMANGSHU DAS AND 5 ORS.	SC, CO OP MR. P BORDOLOI	GA, ASSAM MR. B RAHMAN SC, REVENUE DEPTT
	<b>WITH</b> <a href="#">I.A.(Civil)/169/2024</a> in WP(C)/1638/2023	SHYAM DAS, <b>Versus</b> HIMANGSHU DAS AND 6 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	GA, ASSAM MR. P K ROYCHOUHURY SC, REVENUE DEPTT. MS. G. HAZARIKA
25	<a href="#">WP(C)/1728/2023</a>	ALI REJA OSMANI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR F Z MAZUMDER A. CHISHI M. GOLD	GA, ASSAM MR. P K DEKA MR. P DAIMARY MR. R. KARIM SC, HEALTH
26	<a href="#">WP(C)/1736/2023</a>	ZAKIRUL ISLAM @ JAKIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR Z HUSSAIN MR. M HOQUE	GA, ASSAM

27	<a href="#">WP(C)/1797/2023</a>	BARAK WARE HOUSE PVT LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MS E NATH	SC, EXCISE DEPTT.
28	<a href="#">WP(C)/1867/2023</a>	KABIR UDDIN HAZARI <b>Versus</b> THE UNION OF INDIA AND 10 ORS	MR. S D PURKAYASTHA MR. A DEKA	GA, ASSAM MR. M SHARMA (R-9,10) MR. U CHOUDHURY (R-11) MS. S YASMIN (R-9,10) DY.S.G.I. SPL. PP, C.B.I.
29	<a href="#">WP(C)/1985/2023</a>	MUSTT PIYARUN NESSA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. S U AHMED M U BARBHUYAN	GA, ASSAM SC, APDCL MR. S K DEORI (R-10) MS. SOMILA(R-10)
30	<a href="#">WP(C)/2853/2023</a>	THE NIKHIL BISHNUPRIYA MANIPURI MAHASABHA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR B SINHA MR. S UPADHAY	MR. M K CHOUDHURY (r-4) GA, ASSAM MR P BHARDWAJ (r-4) MR. M SARMA (r-4)
31	<a href="#">WP(C)/2878/2023</a>	MRINAL KANTI DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR J C GAUR MR. U C DAS	GA, ASSAM SC, BTC SC. REVENUE
32	<a href="#">WP(C)/2889/2023</a>	ABDUL MATALIB <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S DEWRI MR P SONOWAL MR A DEKA MR A DEKA	GA, ASSAM SC, REVENUE
33	<a href="#">WP(C)/6576/2023</a>	MONJURUL ISLAM BARBHUIYA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM
34	<a href="#">WP(C)/6758/2023</a>	PHULEN KALITA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N BORAH G. R. SINGHA MR M.J. BHARALI	GA, ASSAM SC, REVENUE
35	<a href="#">WP(C)/7348/2023</a> FIXED	SEEMA CHAKRABORTY AND ANR <b>Versus</b> UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	GA, ASSAM MRS. A GAYAN DY.S.G.I. SC, HEALTH
36	<a href="#">WP(C)/92/2024</a>	INDIAN OIL CORP LTD (MARKETING DIVISION) <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION

**BAIL HEARING**

37	<a href="#">AB/334/2024</a> AB 389/2024(D/O), FIXED	KAMAL KRISHNA NATH <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS P GUPTA MS V V THANYU	PP, ASSAM
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**ORDERS**

38	<a href="#">WP(C)/1587/2016</a>	BIKASH PARASHAR <b>Versus</b> THE ASSAM STATE HOUSING BOARD and ANR.	MR.R DE MR.R J SARMA	MR.D HAZARIKA(R-1) MR.C GOSWAMI R-1
39	<a href="#">WP(C)/1866/2016</a>	SATYANARAYAN SHARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.P J SAIKIA MR.K BARUAH MS.M KECHII	GA, ASSAM
40	<a href="#">WP(C)/4471/2017</a>	JITU TIWARI <b>Versus</b> THE STATE OF ASSAM and 9 ORS.	MR.S C BISWAS MS.A DAS	GA, ASSAM MR.P J SAIKIA R- 8,9and10 MR.R S MISHRA(R- 8,9&10)
41	<a href="#">WP(C)/4904/2017</a>	BINA BHUYAN <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.B HUSSAIN MR.I A TALUKDAR MS.P BARMAN	GA, ASSAM

42	<a href="#">WP(C)/1061/2020</a>	HARMOHAN NATH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS B M BHUYAN MR. I CHOUDHURY MR R L CHUTIA	GA, ASSAM MR D DEKA SC, REVENUE
43	<a href="#">WP(C)/990/2022</a>	DULALI BARMAN @ DUAL DASHI BARMAN <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	GA, ASSAM MR H GUPTA (R-2,3,5) MR B DEURI, GA, ASSAM MR. R DUBEY, SC, ASEC ASSTT.S.G.I.
44	<a href="#">WP(C)/6159/2022</a>	AJAY JAISWAL <b>Versus</b> TINSUKIA MUNICIPAL BOARD AND 2 ORS	MR. T DEURI MS T WAPANGLA MR J A KAZI	SC, TINSUKIA MUNICIPAL BOARD
45	<a href="#">WP(C)/518/2023</a>	ON THE DEATH OF WRIT PETITIONER WAZIR AHMED, HIS LEGAL HEIRS, GULAM SHERWER, AGED ABOUT 56 YEARS, <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	SC, G M D A
46	<a href="#">WP(C)/597/2023</a> FIXED (FOR DISMISSAL)	JAMBU LAMA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. T SOM MR. P TELI	DY.S.G.I. SC, FINANCE
47	<a href="#">WP(C)/6415/2023</a>	HABIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. S BANIK MR M CHETIA MR A RASHID MR. K ISLAM	GA, ASSAM SC, P H E
48	<a href="#">Cont.Cas(C)/143/2024</a>	AMPHU ENGTIPI <b>Versus</b> TENSING RONGPI	MR. K N CHOUDHURY MR DILIP KR BORA MS N MAHANTA	MR J CHUTIYA MS. S KEMPRAI
<b>HEARING</b>				
49	<a href="#">WP(C)/6303/2013</a> FIXED	KISHAN LAL SINGHI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G CHOUDHURY MR.G SAIKIA MR.D SAUD MS.J DEKA MR. D GOGOI MS. S KAUSHIK MRJ P CHOUHAN	GA, ASSAM
50	<a href="#">WP(C)/565/2016</a> FIXED	ON THE DEATH OF BIREN BARMA, REPRESENTED BY SMTI. KAMLA BARMAN and ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G JALAN MR. S P DAS MR. A DEKA	GA, ASSAM MR. Y DOLOI (R- 1-3) MR. B K DAS (R-6) ADDL. AG, ASSAM
51	<a href="#">WP(C)/5677/2023</a> FIXED	CHAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S HOQUE M ISLAM	SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 19/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
4)	MR. J P SHARMA	01-07-2024	To	31-07-2024
5)	MR. O P BHATI	28-06-2024	To	04-08-2024
6)	MR. R L YADAV	15-07-2024	To	26-07-2024
7)	MS. K YADAV	15-07-2024	To	26-07-2024
8)	MR H Dey	17-07-2024	To	29-07-2024
9)	MR. R SARMAH	15-07-2024	To	25-07-2024
10)	MS M DAS	15-07-2024	To	24-07-2024
11)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
12)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
13)	K U AHMED	16-07-2024	To	22-07-2024
14)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
15)	MR. R K BHATRA	16-07-2024	To	19-07-2024

16)	MR. P MAHANTA	17-07-2024	To	22-07-2024
17)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
18)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
19)	MR S SARMA	16-07-2024	To	15-09-2024
20)	MS. N M DEKA	17-07-2024	To	20-12-2024